

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW  
DELHI.

O.A. NO. 728/2023

Suomoto Case "Arsenic found in Ground Water in 25 States and Flouride in 27  
States"

INDEX

S. No.	PARTICULARS	PAGE No.
1.	Further Fresh report on behalf of Central Ground Water Authority	1 to 13
2.	Annexure-I Copy of Letter dt.08.03.24 of CGWA to Principle Secretaries of various states to ensure supply of arsenic and fluoride free drinking water	14 to 75
3.	Annexure-II Copy of the Action Taken Report of Andhra Pradesh	76 - 85
4.	Annexure-III Copy of Action Taken Report of Assam	86 - 89
5.	Annexure-IV Copy of Action Taken Report of Bihar	90 - 92
6.	Annexure-V Copy of CGWA Letter dt.29.02.24 to D.J.B. regarding location of arsenic and fluoride in Delhi and for providing details of the source of drinking water in affected area	93 - 94
7.	Annexure-VI Copy of Action Taken Report of Haryana	95 - 98
8.	Annexure-VII Copy of Action Taken Report of Kerala	99 - 111
9.	Annexure-VIII Copy of Action Taken Report of Manipur	112 - 121
10.	Annexure-IX Copy of Action Taken Report of Meghalya	122 - 124
11.	Annexure-X Copy of Action Taken Report of Puducherry	125 - 126
12.	Annexure-XI	127 - 131

	Copy of Action Taken Report of Rajasthan	
13.	Annexure-XII Copy of Action Taken Report of Telangana	132-136
14.	Annexure-XIII Copy of Action Taken Report of U.P.	137-141

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FURTHER REPORT ON BEHALF OF CENTRAL GROUND WATER AUTHORITY

1. That Principle Bench of the Hon'ble National Green Tribunal, New Delhi took Suo Moto cognizance on the news report titled "Arsenic found in Ground Water in 25 states and Flouride in 27 states" and issued notice to Central Ground Water Authority.
2. That the Central Ground Water Authority filed a report dt.18.12.23 and another report on 06.02.24 which this Hon'ble Tribunal considered.
3. That on perusal of the report, Hon'ble Tribunal directed CGWA to file fresh report in view of the observations of Hon'ble Tribunal and also disclosing the action has been taken at the ground level by CGWA to remediate the problem.
4. That the Central Ground Water Authority directed concerned Principal Secretary/Secretary of the States/UTs vide letter dated 08.03.2024 and 15.03.2024 copy of the same is annexed as Annexure-I to ensure supply of Arsenic / Fluoride free drinking water to its populace. The

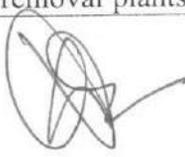
States/UTs were asked to submit action taken report with respect to habitations affected by arsenic / fluoride in ground water, habitations covered under safe/alternate water supply (including the number under Jal Jeevan Misssion), number of Arsenic/Fluoride free wells constructed,



number of arsenic / fluoride removal plants installed, in-situ remediation schemes (if any), awareness programs etc. Furthermore, it has also been directed to provide information about number of health cases reported due to the consumption of Arsenic / Fluoride affected ground water.

5. Status of ATR received from States/UTs and reply furnished to Hon'ble Tribunal is summarized below:

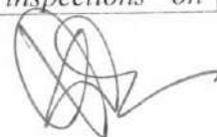
Sl.	State/UT	Action taken by States/UTs
1.	Andhra Pradesh	<p><b>Response to CGWA:</b></p> <p>In response to CGWA letter dated 08.03.2024, it has been informed by the State of Andhra Pradesh vide report (ATR annexed as Annexure-II) that the</p> <ul style="list-style-type: none"> <li>• "Rural Water Supply &amp; Sanitation Department, Govt. of Andhra Pradesh is providing safe drinking water (Arsenic and Fluoride contamination free) to all the rural habitations where Arsenic and Fluoride reported through <b>Single Village Schemes (SVS) and Multi Village Scheme (MVS)</b>".</li> <li>• "All the drinking water sources of SVS and MVS schemes in these habitations are Deep tube wells in which the Arsenic concentration in ground water is less than the permissible limit of 0.01 mg/L and the fluoride concentration is less than the permissible limits (&lt;1.5 mg./L)".</li> <li>• "Further stated that the RWS&amp;S Department has tested all the ground water sources in all the said habitations and found that Arsenic levels in all the sources are within the permissible limit" and</li> <li>• "The Department has notified the ground water sources in which the fluoride levels are more than the permissible limits, as "Not fit for drinking purpose" with red paint and created awareness among the local public to use the water for other purposes and not for drinking".</li> </ul> <p><b>Report submitted to Hon'ble Tribunal:</b></p> <p>Same has also been stated in the report filed by the State of Andhra Pradesh before Hon'ble Tribunal.</p>
2.	Assam	<p><b>Response to CGWA:</b></p> <p>In response to CGWA letter dated 08.03.2024, state of Assam vide letter dated 27.03.2024 (ATR annexed as Annexure-III) stated that,</p> <ul style="list-style-type: none"> <li>• "there are 88, 468 nos. of rural habitations with a</li> </ul>

		<p>population of 33.19 million in rural areas. As on date, 53, 87, 634 (75.79 %) of the rural households are provided with Functional Household Tap Connection (FHTC) for provision of safe clean water @ SS Ipcd. The remaining households are planned to be covered with FHTCs by 2024. In order to provide clean drinking water to rural mass till date 12,353 nos. piped water supply schemes are completed and 17215 are planned to be completed by 2024".</p> <ul style="list-style-type: none"> <li>• "To know the background of arsenic contamination, it may be mentioned that arsenic was first detected in Assam in the year 2004: but the confirmed symptom of arsenicosis has not yet been seen or established. Through laboratory test existence of arsenic and fluoride beyond permissible limit has been found in 4586 nos. of Arsenic affected habitations of 21 districts and 306 nos of fluoride affected habitations of 17 districts of Assam. On an average 25.12 lakh people are at risk".</li> <li>• "detection, both short term and long term mitigation measures have been adopted to address the problem".</li> </ul> <p>In order to ensure potable drinking water in arsenic / fluoride affected areas the following activities have been carried out/taken up</p> <ol style="list-style-type: none"> <li>a. As a short term mitigation measure 1126 nos. community water purification plant (nano-technology based) are installed for mitigation of 1075 nos. affected habitations where the responsibilities of operation and maintenance of plants are vested with the community.</li> <li>b. As a long term mitigation measure 391 nos. piped water supply schemes based on surface water are taken up for making provision of FHTC for safe drinking water.</li> <li>c. Works for 88 nos. community water purification plant (nano technology based) are taken up for short term mitigation of 80 nos. arsenic affected habitations.</li> <li>d. All habitations are already mitigated either by short term or long term mitigation measures.</li> </ol> <p><b>Report submitted to Hon'ble Tribunal :</b></p> <p>Report of the Assam is not available in NGT Portal.</p>
3.	Bihar	<p><b>Response to CGWA:</b></p> <ul style="list-style-type: none"> <li>• In response to CGWA letter dated 08.03.2024, PHIED, Bihar vide letter dated 02.04.2024 annexed as <b>Annexure-IV</b> provided details of water supply schemes installed in quality affected area (Arsenic / Fluoride) with treatment unit.</li> <li>• As per report, Out of 4709 Arsenic affected wards, 4684 wards have been covered with Arsenic removal plants and</li> </ul> 

		<p>remaining 25 wards will be completed by July 2024.</p> <ul style="list-style-type: none"> <li>In case of Fluoride, Out of 3789 affected wards, 3780 wards covered with Fluoride removal plants.</li> </ul> <p><b>Report submitted to Hon'ble Tribunal:</b> Same has also been recorded in reply filed before Hon'ble Tribunal.</p> <p>In addition to above, State of Bihar has further stated that "Public Health Engineering Department (PHED), Government of Bihar is mandated to provide safe drinking water to all rural households of the State. For this purpose, PHED has executed various programs and schemes to assure the access of clean drinking water to all households. Earlier Hand pumps were installed at public places and in cluster of rural households to fetch safe water with travelling a long distance. As part of the Water Quality Component, PHED is implementing Water Quality Monitoring and Surveillance actions to address the issues of water quality".</p>
4.	Chhattisgarh	<p><b>Response to CGWA :</b> No response received.</p> <p><b>Report submitted to Hon'ble Tribunal :</b> No report available in NGT Portal. Only a letter for nomination of officer to deal with the matter is available in NGT portal.</p>
5.	Delhi	<p><b>Response to CGWA:</b> No response received.</p> <p>However, CGWA vide letter dated 29.02.2024 which is annexed <b>Annexure-V</b> shared the locations where Arsenic and Fluoride has been reported beyond permissible limit. And also sought information regarding source of supply of water in affected areas. DJB also directed to inform mitigation measures taken to ensure supply of safe drinking water to the habitations. ATR from DJB not received so far.</p> <p><b>Report submitted to Hon'ble Tribunal:</b> In report filed before Hon'ble Tribunal, Delhi Jal Board stated that "<i>The Delhi Jal Board has taken precautions and has issued direction to the maintenance divisions of DJB to either stop supply from such tubewells or utilize the water for other purposes except drinking purpose</i>". Further, DJB requested Hon'ble Tribunal to grant some time for carrying out the testing/checking of the contents of Arsenic in the samples collected from different Tubewells existing in various areas of Delhi as they needs time of 5 months for procurement of kits &amp; allied units for testing.</p>
6.	Gujarat	<p><b>Response to CGWA :</b> No response received.</p> <p><b>Report submitted to Hon'ble Tribunal :</b></p>

		No report available in NGT Portal.
7.	Haryana	<p><b>Response to CGWA :</b> In response to CGWA letter dated 08.03.2024, PHED, Haryana vide letter dated 22.03.2024 (ATR annexed as <b>Annexure-VI</b>) stated "<i>that in the State of Haryana there is no issue of Arsenic beyond permissible limit in the drinking water sources and there is issue of Fluoride in 24 samples in PHED sources, and supply from these sources have been stopped and drinking water arrangement has been made from alternate source, i.e. from canal based water works in 20 villages &amp; in balance 4 villages from other tubewells</i>".</p> <p><b>Report submitted to Hon'ble Tribunal:</b> Same has also been recorded in the report filed by the State of Haryana before Hon'ble Tribunal.</p>
8.	Himachal Pradesh	<p><b>Response to CGWA :</b> No response received.</p> <p><b>Report submitted to Hon'ble Tribunal:</b> However, Himachal Pradesh Ground Water Authority, in its reply filed before Hon'ble Tribunal, has confirmed that the Executive Engineer, Jal Shakti Vibhag has conducted ground water sampling through Paryavaran Laboratories and Consultants Pvt. Limited, Mohali, a NABL accredited laboratory. All the tests conducted for the ground water samples for Arsenic &amp; Fluoride are reported to be within acceptable limit.</p>
9.	Jammu & Kashmir	<p><b>Response to CGWA :</b> No response received.</p> <p><b>Report submitted to Hon'ble Tribunal :</b> No report available in NGT Portal.</p>
10.	Jharkhand	<p><b>Response to CGWA :</b> No response received.</p> <p><b>Report submitted to Hon'ble Tribunal :</b> No report available in NGT Portal.</p>
11.	Karnataka	<p><b>Response to CGWA :</b> No response received.</p> <p><b>Report submitted to Hon'ble Tribunal :</b> No report available in NGT Portal.</p>
12.	Kerala	<p><b>Response to CGWA:</b> In response to CGWA letter dated 08.03.2024, State of Kerala vide report dated 16.02.2024 (ATR annexed as <b>Annexure-VII</b>) stated that</p> <p><b>Arsenic Contamination of Groundwater in Kerala:-</b></p> <ul style="list-style-type: none"> <li>• "<i>Central Ground Water Board was reported one isolated case of Arsenic contamination in groundwater during the</i></li> </ul>

		<p><i>analysis conducted during 2016. Detailed analysis in the location has proved no such contamination. Hence no location in the State is having Arsenic content higher than the BIS limit".</i></p> <ul style="list-style-type: none"> <li><i>"In Kerala, Fluoride contamination in groundwater is mainly reported in certain pockets in Palakkad, Alappuzha and Malappuram Districts. The fluoride contamination is solely geogenic in nature".</i></li> </ul> <p><b>Remedial Measures being Implemented by the State Groundwater Department</b></p> <ul style="list-style-type: none"> <li><i>"The fluoride contamination can be reduced by enhancing the recharge of groundwater in the affected areas. The State Groundwater Department is implementing artificial recharge measures all over the State utilizing the State Budget. Apart from this, Jal Shakti Abhiyan – Catch the rain Programme proposed by Ministry of Jal Shakti, Government of India by utilizing State and Central funds for implementing different water conservation activities. The State is giving priority to areas where the ground water quantity and quality is deteriorating as per the Groundwater Resource Estimation Reports prepared jointly by CGWB and State Groundwater Department".</i></li> <li><i>"In order to reduce the consumption of fluoride contaminated groundwater, the Department is generating awareness classes among the public to opt surface water for drinking purpose and adopt suitable groundwater management interventions in those areas".</i></li> <li><i>"More spatial analysis studies shall be carried out to understand the spatial concentration of the fluoride contamination in the affected areas. Based on this the possibility of dilution techniques with surface water can be adopted".</i></li> </ul> <p><b>Report submitted to Hon'ble Tribunal:</b> Same has also recorded in the report filed by State of Kerla before Hon'ble Tribunal.</p>
13.	Madhya Pradesh	<p><b>Response to CGWA:</b> No response received.</p> <p><b>Report submitted to Hon'ble Tribunal:</b> State of MP in its reply filed before Hon'ble Tribunal, stated that</p> <ul style="list-style-type: none"> <li><i>"at present there is neither excessive Fluoride nor excessive Arsenic has been observed in groundwater levels within the State of Madhya Pradesh".</i></li> <li><i>Further, submitted that the "Government of Madhya Pradesh is conducting regular spot inspections on</i></li> </ul>



		<i>random groundwater sources within the State of Madhya Pradesh to ensure that the quality of groundwater is within the permissible limit and the same is not hazardous to the residents of Madhya Pradesh”.</i>
14.	Manipur	<p><b>Response to CGWA:</b> In response to CGWA letter dated 15.03.2024, Manipur vide letter dated 18.03.2024 (ATR annexed as <b>Annexure-VIII</b>) stated that</p> <ul style="list-style-type: none"> <li>• <i>“the main source of water supply scheme in the surface water. Extraction of groundwater to supplement the surface water of water supply scheme is very minimal”.</i></li> <li>• They also informed that <i>“arsenic contents reported by CGWB in the year 2004-05. Wells have been abandoned. Further there is no report of habitation affected with Arsenic / Fluoride. Further informed that they are planning to take up projects for water supply scheme through boring wells and assured that for such areas all necessary water testing will be done in the state laboratories and necessary action will be taken”.</i></li> <li>• It has also been confirmed that no report of health cases reported due to consumption of Arsenic / Fluoride groundwater.</li> </ul> <p><b>Report submitted to Hon’ble NGT:</b> Same has also been recorded in the report filed by the state of Manipur before Hon’ble Tribunal.</p>
15.	Maharashtra	<p><b>Response to CGWA :</b> No response received.</p> <p><b>Report submitted to Hon’ble Tribunal :</b> No report available in NGT Portal.</p>
16.	Meghalaya	<p><b>Response to CGWA:</b> In response to the CGWA letter dated 08.03.2024, Meghalaya vide letter dated 15.03.2024 (ATR annexed as <b>Annexure –IX</b>) informed that <i>“there was no occurrence of Arsenic in the state of Meghalaya. However, in case of areas affected by fluoride, supply of drinking water by PHED, Meghalaya has not been sourced from groundwater”.</i></p> <p><b>Report submitted to Hon’ble NGT:</b> No report available in NGT Portal.</p>
17.	Nagaland	<p><b>Response to CGWA :</b> No response received.</p> <p><b>Report submitted to Hon’ble Tribunal :</b> No report available in NGT Portal.</p>
18.	Odisha	<p><b>Response to CGWA :</b> No response received.</p>

		<p><b>Report submitted to Hon'ble Tribunal :</b> No report available in NGT Portal.</p>
19.	Punjab	<p><b>Response to CGWA:</b> No response received.</p> <p><b>Report submitted to Hon'ble Tribunal:</b> In the report filed before Hon'ble Tribunal the Punjab stated that</p> <ul style="list-style-type: none"> <li>• "ground water monitoring carried out by pollution control board across 07 districts of the state of Punjab has not revealed presence of Arsenic. Monitoring of remaining 10 districts will be carried out as per frequency of National Water Monitoring Programme".</li> <li>• "Ground water monitoring carried out in 10 districts, fluoride in 02 districts i.e. Bathinda and Muktsar Saheb found beyond permissible limit i.e. 1.5 mg/l and same is due to geogenic reason. Monitoring of remaining 09 districts will be carried out as per frequency of National Water Monitoring Programme".</li> </ul>
20.	Puducherry	<p><b>Response to CGWA :</b> In response to the CGWA letter 08.03.2024, Puducherry vide letter dated 15.03.2024 (Copy of ATR annexed as <b>Annexure-X</b>) stated "that the water samples from ground water sources were tested for heavy metals and trace elements from the year 2005 onward and found to be well within permissible limits. Further stated that as per latest test reports dated 12.05.2020 of ground water samples tested in NABL accredited laboratory. The value of total Arsenic are found to be BDL (below detectable limit) 0.001 mg/l and hence can be confirmed that there is no presence of Arsenic in ground water of Puducherry".</p> <p><b>Report submitted to Hon'ble Tribunal:</b> No report available in NGT Portal.</p>
21.	Rajasthan	<p><b>Response to CGWA:</b> In response to CGWA letter 08.03.2024, Rajasthan informed that "Arsenic affected villages in the state are zero, and 112 villages found Fluoride affected. Water supply in all of these 112 villages have been covered with CWPP. Over the period of time, as a short term measure 3455 solar energy based De Fluoridation unit in exclusive fluoride affected habitations and 4027 RO plants have been installed in multi quality affected habitations. As of now there is no habitation with Arsenic impurity and all fluoride affected habitations are covered with the surface source all with standalone CWPP". ATR annexed as <b>Annexure-XI</b>.</p> <p><b>Report submitted to Hon'ble Tribunal:</b> No report available in NGT Portal.</p>
22.	Tamil Nadu	<p><b>Response to CGWA:</b></p>

		<p>No response received.</p> <p><b>Report submitted to Hon'ble Tribunal:</b></p> <ul style="list-style-type: none"> <li>• State of Tamil Nadu in reply filed before Hon'ble Tribunal stated that "<i>National Rural Drinking Water Programme/Jal Jeevan Mission Programme, the water quality samples were tested in the district water testing laboratories, Tamil Nadu Water and Drainage Board from the year 2012 to 2024. From the results of the water samples, it is confirmed that there is no arsenic presence in all the tested water samples</i>".</li> <li>• "<i>fluoride affected habitations are being supplemented by Hogenakkal Water Supply and Fluorosis mitigation project with river Cauvery as source, where supply of treated potable water to the tune of 30 lpcd in rural areas and 50 lpcd in urban areas, is ensured since 2013</i>".</li> </ul>
23.	Telangana	<p><b>Response to CGWA:</b> In response to CGWA letter, it has been informed that "<i>the Govt. of Telangana has taken up "Mission Bhagiratha" with an objective to provide safe drinking water on sustainable basis to all the habitations with adequate quantity and quality of water from the surface water resource (drawing raw water from Reservoirs of Godawari and Krishna river basis) through FHTC (Functional Household Tap Connections) duly integrating the existing PWS /CPWS schemes. Through Mission Bhagiratha safe drinking water is being supplied to the households duly conforming to IS 10500-2012</i>". ATR is annexed as <b>Annexure-XII</b>.</p> <p><b>Report submitted to Hon'ble Tribunal :</b> No report available in NGT Portal.</p>
24.	Tripura	<p><b>Response to CGWA:</b> No response received.</p> <p><b>Report submitted to Hon'ble Tribunal :</b> State of Tripura confirmed that "<i>The State Government has taken these matters very seriously. The Public Works Department (Drinking Water and Sanitation), Government of Tripura is regularly testing the samples collected from all the Districts of the State prior to supply for drinking purpose through their NABL Accredited Laboratories. Abstract of water quality of ground water incorporating the concentration of Arsenic and Fluoride for last five years (2019 to 2023) is enclosed herewith and marked as Annexure-A. From this report, it is observed that the concentrations of Arsenic and Fluoride in 915 samples tested in last five years are below detectable limit</i>".</p>
25.	Uttar Pradesh	<p><b>Response to CGWA:</b> In response to CGWA letter dated 15.03.2024, state of UP vide</p>

		<p>letter 22.03.2024 (ATR annexed as <b>Annexure-XIII</b>) informed that “under the Jal Jeevan Mission programme, supply of pure drinking water to the people of the state is being ensured through surface or ground water. Till now, under this programme, supply of pure tap water has been ensured to 2,13,97,071 (80.63%) houses out of 2,65,37,027 houses in the state. It is targeted to supply pure tap water to the remaining houses by the month of December, 2024. At the time of construction of the drinking water scheme, the drinking water obtained from it is ensured to be tested by NABL certified laboratory. By 01.04.2023, information about 116 villages of 46 development blocks of 16 districts of the state affected by arsenic/fluoride in ground water was entered on IMIS by the Executive Engineer, Block Office, Uttar Pradesh Jal Nigam (Rural). Thereafter, by the concerned block offices, Uttar Pradesh Jal Nigam (Rural), all the villages of the said development blocks are being covered with piped drinking water scheme and pure drinking water is being supplied. At present there is zero information on IMIS regarding supply of drinking water contaminated with arsenic/fluoride in any part of the state”.</p> <p><b>Report submitted to Hon’ble Tribunal :</b> No report available in NGT website. However, only a letter is uploaded in the portal.</p>
26.	Uttarakhand	<p><b>Response to CGWA:</b> No response received.</p> <p><b>Report submitted to Hon’ble Tribunal:</b> State of Uttarakhand stated that “the remedial measures suggested by CGWA to sort out Arsenic / Fluoride contamination in ground water are being implemented. It has also been submitted that safe drinking water is being supplied to the habitants. Handpumps which have been found to be contaminated have been abandoned. Local people have also been sensitized to use PWS facility not to use those handpumps which have been found to be contaminated in testing reports”.</p>
27.	West Bengal	<p><b>Response to CGWA :</b> No response received.</p> <p><b>Report submitted to Hon’ble Tribunal :</b> No report available in NGT Portal.</p>
28.	Daman and Diu	<p><b>Response to CGWA :</b> No response.</p> <p><b>Report submitted to Hon’ble Tribunal :</b> No report available in NGT Portal.</p>



6. In addition to the above, it is most respectfully submitted that under the National Aquifer Mapping Programme (NAQUIM) of CGWB, special attention is being given to the aspect of ground water quality including contamination by toxic substances such as Arsenic in groundwater.
7. That the shallow aquifers are having more arsenic contamination in comparison to the deep aquifers. Therefore, deep wells were constructed to tap deeper zone of arsenic free ground water. In the multi aquifer system, the cement sealing technique was adopted to prevent the mixing of arsenic contaminated water with arsenic free ground water. CGWA constructs wells for Exploration of Ground Water. Successful contamination – free wells handed over to the state Governments for gainful utilization.
8. Details of exploratory wells tapping arsenic safe aquifers have been constructed under NAQUIM programme shown in the table below:

Sl.	Name of State	No. of exploratory wells constructed
1.	Bihar	40
2.	West Bengal	188
3.	Uttar Pradesh	294
<b>Total</b>		<b>522</b>

9. The innovative cement sealing technique of CGWA has been shared with the state agencies to utilize to construct arsenic free wells.
10. That it may be added that the earlier report on Arsenic and Fluoride occurrence in 25 and 27 States respectively, submitted before Hon'ble NGT records incremental addition of districts, where concentration above permissible limits in one or more sample is reported for the first time, even if

no such instance is reported later in future. Percentage distribution of samples above permissible limits and that of blocks where concentration beyond permissible limit has been reported are provided in following tables. This statistics is based on latest available data of sampling carried out by Regional offices of CGWB. **Occurrence of Arsenic in 25 States/ UTs shown in Table 1.1 & Occurrence of Fluoride in 27 States/ UTs in Table 1.2.**

Table 1.1 : Occurrence of Arsenic in 25 States/ UTs sampling carried out by Regional offices of CGWB.

S. No.	State	Total Samples	Samples above Permissible Limit*	% Samples above permissible limit	Total Blocks	Blocks with one or more sample above permissible limit	% Blocks with arsenic above permissible limit
1	Andhra Pradesh	588	23	4%	667	34	5%
2	Assam	440	21	5%	245	14	6%
3	Bihar	607	66	11%	535	67	13%
4	Chhattisgarh	917	16	2%	146	7	5%
5	Daman & Diu	6	0	0%	2	0	0%
6	NCT of Delhi	95	3	3%	34	3	9%
7	Gujarat	596	1	<1%	252	<1%	<1%
8	Telangana	345	2	<1%	612	2	<1%
9	Uttar Pradesh	1392	95	7%	836	70	8%
10	HP	140	1	<1%	10	1	10%
11	J & K	215	2	<1%	20	2	10%
12	Karnataka	119	4	3%	234	3	<1%
13	Haryana	465	6	<1%	143	5	3%
14	Punjab	346	4	<1%	154	11	7%
15	Jharkhand	397	2	<1%	263	2	<1%
16	Kerala	347	0	0%	152	0	0%
17	Madhya Pradesh	1033	0	0%	353	0	0%
18	Manipur	21	0	0%	9	1	5%
19	Odisha	1114	4	<1%	314	4	<1%
20	Rajasthan	595	3	<1%	302	3	1%
21	Tamil Nadu	1208	15	<1%	313	11	4%
22	Tripura	71	0	0%	59	0	0%
23	Uttarakhand	200	10	5%	18	7	39%
24	West Bengal	930	70	8%	345	41	12%
25	Puducherry	7	1	14%	8	1	13%
	<b>Overall</b>	<b>12187</b>	<b>348</b>	<b>3%</b>	<b>6018</b>	<b>287</b>	<b>5%</b>

\*Permissible Limit: 10 ppb (parts per billion) or 0.01 mg/l

5	Daman	22	1	5%	2	1	50%
6	Gujarat	660	78	12%	252	54	21%
7	Haryana	465	51	11%	143	39	27%
8	Himachal Pradesh	140	7	5%	10	6	60%
9	J&K	273	2	1%	20	2	10%
10	Jharkhand	397	10	3%	263	10	4%
11	Karnataka	345	61	18%	234	36	15%
12	Kerala	347	5	1%	152	5	3%
13	Madhya Pradesh	1143	15	1%	317	12	4%
14	Maharashtra	1567	30	2%	353	20	6%
15	Manipur	21	1	5%	9	1	11%
16	Meghalaya	36	0	0%	39	0	0%
17	Nagaland	7	0	0%	52	0	0%
18	NCT of Delhi	95	15	16%	34	10	29%
19	Odisha	1283	30	2%	314	22	7%
20	Punjab	338	4	1%	153	22	14%
21	Rajasthan	809	211	26%	302	107	35%
22	Tamil Nadu	1199	117	10%	313	80	26%
23	Telangana	892	166	19%	612	137	22%
24	Tripura	71	0	0%	59	0	0%
25	Uttar Pradesh	1386	78	6%	836	57	7%
26	Uttarakhand	200	1	1%	18	1	6%
27	West Bengal	712	5	1%	345	5	1%

\*Permissible Limit: 1.5 mg/l

11. That the CGWA is giving directions to the respective State Governments for taking effective measures for providing Arsenic and Fluoride free drinking water. In this regard CGWA is assisting the state governments for building arsenic and fluoride free deep aquifers and other assistance as mandated by the law.

FOR MEMBER SECRETARY

CENTRAL GROUND WATER AUTHORITY

  
22/04/2024

VINOD KUMAR DHAUNDIYAL  
Administrator  
Central Ground Water Authority  
Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
New Delhi



File No: CGWA-22/3/2024-CGWA - 98

Date: 08 MAR 2024

To

The Principal Secretary,  
Department (PR & RD)  
4th Block, 1st Floor, Room No: 216,  
A.P Secretariat Office, Amaravathi  
Andhra Pradesh

Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

2. Furthermore, Hon'ble Tribunal vide order dated 15.02.2024 directed CGWA to file fresh report within six weeks and also directed States/UTs, who have not filed, to file their response within six weeks.

3. Central Government constituted Central Ground Water Authority (hereinafter referred to as the Authority) vide Ministry of Environment & Forest notification Number S.O. 38(E), dated 14th January, 1997, followed by Notification No. S.O. 1124(E) dated 6th November, 2000 and S.O. 1121 (E) dated 13th May, 2010 for the purposes of regulation and control of ground water development and management in the whole of India and to issue necessary regulatory directions.

4. As drinking water supply is responsibility of the State Government, this authority hereby directs the State/ UT under your jurisdiction to ensure Arsenic/ Fluoride free water drinking supply to its populace. Action(s) taken by the State in this regard may urgently be communicated to this Authority, which should, *inter-alia*, include habitations affected by arsenic/ fluoride in groundwater, habitations already covered under safe/ alternate water supply (including the number under Jal Jeewan Mission), number of arsenic- and fluoride-free wells constructed, number of arsenic/ fluoride removal plant installed, *in-situ* remediation schemes (if any), awareness programmes etc. The information about number of health cases reported due to consumption of arsenic/ fluoride groundwater may also be provided.

5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by 15.03.2024.

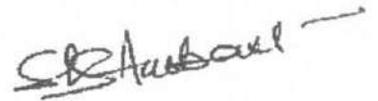
Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, 1st Block, 1st Floor, Interim, Government Complex, A.P Secretariat Office, Velagapudi, A.P. - 522503
2. The Regional Director, SR, 3-6-291, GSI Post,, Bandlaguda; Hyderabad, Telangana - 500068, with the advice to follow up with State Ground Water Deptt. for obtaining information
3. The Chief Engineer, Water Resources department, 4th Floor , Jalasoudha, Irrigation Compound, Governor pet, Vijayawada - 520002



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

16

2

File No: CGWA-22/3/2024-CGWA -125

Date: 15-03-2024

To  
The Principal Secretary,  
Public Health & Engineering Department  
PHED, Assam, Hengerabari, Guwahati 781036

**Sub - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." - reg.**

Sir

This has reference to the Original Application No. 728/2023 titled "**Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.**" on the subject matter, registered by Hon'ble Tribunal by exercising  *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

2. Furthermore, Hon'ble Tribunal vide order dated 15.02.2024 directed CGWA to file fresh report within six weeks and also directed States/UTs, who have not filed, to file their response within six weeks.

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5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by **20.03.2024**.

Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

Copy for information and necessary action:

1. The Chief Secretary, Assam State.
2. The Regional Director, CGWB, NER, Betkuchi, Opposite ISBT, NH-37, Guwahati, Assam-781035, with the advice to follow up with State Ground Water Deptt. for obtaining information

  
(Dr S K Ambast)  
Chairman, CGWA

File No: CGWA-22/3/2024-CGWA - 107

Date: 08 MAR 2024

To

1. The Principal Secretary  
Public Health Engineering Department,  
PHED Bhavan, Bailey Road,  
Patna - 800015

2. The Principal Secretary,  
Urban Development and Housing  
Department, Vikas Bhavan,  
First Floor, Bailey Road,  
Patna - 800015 Bihar

**Sub - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." - reg.**

Sir

This has reference to the Original Application No. 728/2023 titled "**Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.**" on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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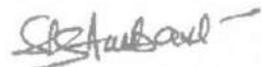
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5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by **15.03.2024**.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Govt. of Bihar, Main Secretariat, Patna – 800015.
2. The Regional Director, CGWB, MER, 6<sup>th</sup> & 7<sup>th</sup> Floor, Lok Nayak Jai Prakash Bhawan, Frazer Road, Dak Banglow, Patna- 800011, Bihar, with the advise to follow up with State Ground Water Deptt. for obtaining information
3. Chief Engineer Irrigation Creation Water Resources Department. Bihar. Email :- cewrdd@gmail.com



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA - 124  
To

Date: 15-03-2024

The Secretary  
Public Health Engineering Department, Govt. of Chhattisgarh  
Mahanadi Bhawan, Mantralaya, Atal Nagar, Nava raipur - 492101  
Chhattisgarh

Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by 20.03.2024.

Yours faithfully

(Dr S K Ambast)  
Chairman, CGWA

Encl: As above

**Copy for information and necessary action:**

1. The Chief Secretary, Chhattisgarh State
2. The Regional Director, CGWB, North Central Chhattisgarh, 2nd Floor, LK Corporate and Logistic Park, NH-30, Dumartarai, Raipur, Chhattisgarh-492015 with the advise to follow up with State Ground Water Deptt. for obtaining information



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA - 97

Date: 08 MAR 2024

To

The Addl. Chief Secretary (UD),  
9th Floor, C-Wing, Delhi Secretariat,  
I.P. Estate, Delhi-110002

Sub -- News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." - reg.

Sir

This has reference to the Original Application No. 728/2023 titled "Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt." on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by 15.03.2024.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Delhi Secretariat, IP Estate, New Delhi -- 110002
2. The Officer – in Charge, CGWB, State Unit Office, R.K. Puram, New Delhi-SR, with the advice to follow up with State Ground Water Deptt. for obtaining information.
3. The CEO, Delhi Jal Board, Jhandewalan, Karol Bag, New Delhi.

  
(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



711

Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

24

6

File No: CGWA-22/3/2024-CGWA - 92

Date: 08 MAR 2024

To

The Principal Secretary, (Water Supply)  
9th Floor, 7th Block, Sachivalaya,  
Gandhinagar - 382010

Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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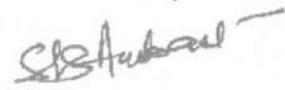
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The above information may be provided to this Authority positively by 15.03.2024.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, 1st Block, 5th Floor, Sachivalaya, Gandhinagar Gujrat- 382010
2. The Regional Director, CGWB, WCR, Swami Narayan College; Building, Shah Alam Tolnaka, Ahemdabad, Gujrat - 380022 with the advice to follow up with State Ground Water Deptt. for obtaining information

  
(Dr S K Ambast)  
Chairman, CGWA



File No: CGWA-22/3/2024-CGWA -108

Date: 08 MAR 2024

7

To

The Addl. Chief Secretary to Govt. Haryana  
Public Health Engineering Deptt., Haryana  
Civil Secretariat, Sector -1, Chandigarh

Sub - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." - reg.

Sir

This has reference to the Original Application No. 728/2023 titled "Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt." on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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Encl: As above

Yours faithfully

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Government of Haryana, 4th Floor, Haryana Civil Secretariat, Sector-1, Chandigarh.
2. The Regional Director, CGWB, NWR, Bhujal Bhawan, Sector-27A, Chandigarh, with the advise to follow up with State Ground Water Deptt. for obtaining information
3. The Chief Executive Officer, Haryana Water Resources Authority, Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula, Haryana 134109, Email: ceo-hwra@hry.gov.in.



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA - 123  
To

Date: 15-03-2024

The Principal Secretary  
Jal Shakti Vibhag, Himachal Pradesh  
Armsdale Building, Government Secretariat, Shimla - 171002,  
Himachal Pradesh

**Sub – News Item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

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The above information may be provided to this Authority positively by **20.03.2024**.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Himachal Pradesh State
2. The Regional Director, CGWB, NHR, Dove Cottage, Ram Nagar, near Post Office, Dharmshala, Kangra, Himachal Pradesh-176215 with the advise to follow up with State Ground Water Deptt. for obtaining information.
3. The Chairman, Jal Shakti Department, Jal Shakti Bhawan , Shimla.PIN - 171 005.



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



717

Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

30

File No: CGWA-22/3/2024-CGWA - 101

Date:

08 MAR 2024

To

The Additional Chief Secretary,  
Jal Shakti Department,  
Civil Secretariat, Jammu,  
UT of J&K - 180001

Sub - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." - reg.

Sir

This has reference to the Original Application No. 728/2023 titled "Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt." on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

2. Furthermore, Hon'ble Tribunal vide order dated 15.02.2024 directed CGWA to file fresh report within six weeks and also directed States/UTs, who have not filed, to file their response within six weeks.

3. Central Government constituted Central Ground Water Authority (hereinafter referred to as the Authority) vide Ministry of Environment & Forest notification Number S.O. 38(E), dated 14th January, 1997, followed by Notification No. S.O. 1124(E) dated 6th November, 2000 and S.O. 1121 (E) dated 13th May, 2010 for the purposes of regulation and control of ground water development and management in the whole of India and to issue necessary regulatory directions.

4. As drinking water supply is responsibility of the State Government, this authority hereby directs the State/ UT under your jurisdiction to ensure Arsenic/ Fluoride free water drinking supply to its populace. Action(s) taken by the State in this regard may urgently be communicated to this Authority, which should, *inter-alia*, include habitations affected by arsenic/ fluoride in groundwater, habitations already covered under safe/ alternate water supply (including the number under Jal Jeewan Mission), number of arsenic- and fluoride-free wells constructed, number of arsenic/ fluoride removal plant installed, *in-situ* remediation schemes (if any), awareness programmes etc. The information about number of health cases reported due to consumption of arsenic/ fluoride groundwater may also be provided.

5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by 15.03.2024.

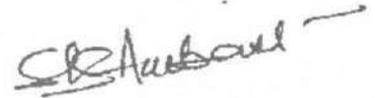
Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, R. No. 2/7, 2nd, Floor Main Building, Civil Secretariat, Jammu-180001
2. The Regional Director, NWH, 298/299, Shastri Nagar, JAMMU, JAMMU AND KASHMIR-180004, with the advise to follow up with State Ground Water Deptt. for obtaining information
3. Member Secretary Ashok Nagar, Satwari, Jammu – 180004.mail: jkwrra@gmail.com



(Dr S K Ambast)  
Chairman, CGWA



File No: CGWA-22/3/2024-CGWA - 96

Date:

08 MAR 2024

10

To

The Principal Secretary,  
Department of Drinking Water & Sanitation  
Nepal House, Doranda Ranchi,  
Jharkhand -834002

**Sub - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." - reg.**

Sir

This has reference to the Original Application No. 728/2023 titled "Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt." on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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The above information may be provided to this Authority positively by 15.03.2024.

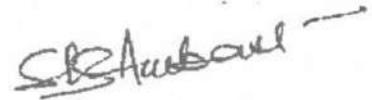
Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, 1st Floor, Project Building, Dhurwa, Ranchi- 834004.
2. The Regional Director, CGWB, ER, Bhujalika CP Block-6; Sector-V, Bidhan Nagar; Kolkata, with the advise to follow up with State Ground Water Deptt. for obtaining information
3. Additional Chief Secretary, Water Resources Department, Nepal House, Doranda, Ranchi 834002



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल ससाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA -103

Date: 08 MAR 2024

To

1. The Chairman, BWSSB  
1st Floor, Cauvery Bhavan,  
Kempgowda Road,  
Bengaluru-560009
2. The Additional Chief Secretary  
Rural Development and Panchayat Raj  
3rd Gate, 3rd Floor, MS Building  
Bangalore-560001

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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The above information may be provided to this Authority positively by 15.03.2024.

Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Government of Karnataka, Room No. 320, 3rd Floor, Vidhana Soudha, Bengaluru-560001.
2. The Regional Director, CGWB,SWR, 7th Cross, 27th Main, HSR layout, Sector-1; Bengaluru urbana, Karnataka - 560102, with the advice to follow up with State Ground Water Deptt. for obtaining information
3. The Director, Groundwater Directorate, 2<sup>nd</sup> Floor, K.S.F.C. Bhawan, # 1/1, Thimmaiah Road, Bengaluru - 560052

  
(Dr S K Ambast)  
Chairman, CGWA

File No: CGWA-22/3/2024-CGWA - 106  
To

Date: 08 MAR 2024

The Principal Secretary  
Govt Secretariat, Kerala Water Authority  
Thiruvananthapuram, Kerala

Sub - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." - reg.

Sir

This has reference to the Original Application No. 728/2023 titled "Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt." on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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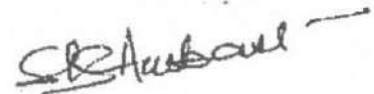
4. As drinking water supply is responsibility of the State Government, this authority hereby directs the State/ UT under your jurisdiction to ensure Arsenic/ Fluoride free water drinking supply to its populace. Action(s) taken by the State in this regard may urgently be communicated to this Authority, which should, *inter-alia*, include habitations affected by arsenic/ fluoride in groundwater, habitations already covered under safe/ alternate water supply (including the number under Jal Jeewan Mission), number of arsenic- and fluoride-free wells constructed, number of arsenic/ fluoride removal plant installed, *in-situ* remediation schemes (if any), awareness programmes etc. The information about number of health cases reported due to consumption of arsenic/ fluoride groundwater may also be provided.

5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by 15.03.2024.

Yours faithfully

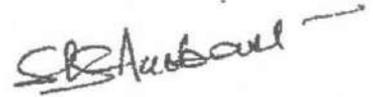
Encl: As above



(Dr S K Ambast)  
Chairman, CGWA

Copy for information and necessary action:

1. The Chief Secretary, RoomNo.202, North Sandwich Block, Secretariat, Tiruwanathapuram
2. The Regional Director, CGWB, Kerala Region, Kedaram;, Kesavadasapuram, THIRUVANANTHAPURAM, Kerala - 695004, with the advice to follow up with State Ground Water Deptt. for obtaining information
3. The Chief Engineer, Kerala Water Authority, Jalabhavan, Vellayambalam Thiruvananthapuram, Kerala, India 695033



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

38

13

File No: CGWA-22/3/2024-CGWA - 90  
To

Date: 08 MAR 2024

The Principal Secretary  
Public health engineering department,  
Vallabh bhawan, Bhopal

Sub - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." - reg.

Sir

This has reference to the Original Application No. 728/2023 titled "Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt." on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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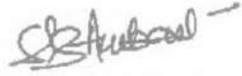
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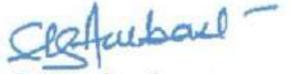
Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, MP Mantralaya, Vallabh Bhavan, Bhopal - 462004
2. The Regional Director, CGWB, NCR, Block-1, 4th Floor, Paryawas Bhawan;, Area Hills, Jail Road ; Bhopal, MP- 462011, with the advice to follow up with State Ground Water Deptt. for obtaining information

  
(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA - 122  
To

Date: 15-03-2024

The Principal Secretary  
Public Health & Engineering Department  
Old Secretariat building, Imphal 795001,  
Manipur

Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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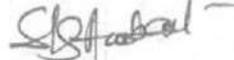
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Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Manipur State
2. The Regional Director, CGWB, NER, Betkuchi, Opposite ISBT, NH-37, Guwahati,, Assam-781035, with the advise to follow up with State Ground Water Deptt. for obtaining information



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
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18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

15

File No: CGWA-22/3/2024-CGWA - 119

Date: 15-03-2024

To  
The Principal Secretary  
Department of Water Supply and Sanitation,  
7th Floor, New Ministry, Go.Te.Hospital Complex,  
LT Marg, Mumbai-400001.

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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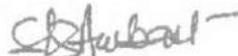
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The above information may be provided to this Authority positively by 20.03.2024.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Mumbai State
2. The Regional Director, CGWB, Central Region, 419-A, N.S. Building, Balliwala, Civil Lines; Nagpur, Maharastra- 440001 with the advise to follow up with State Ground Water Deptt. for obtaining information.



(Dr S K Ambast)  
Chairman, CGWA



File No: CGWA-22/3/2024-CGWA - 89

Date:

08 MAR 2024

16

To

The Commissioner and Secretary,  
Public Health & Engg. Deptt.  
Additional Secretariat Building, Room No. 507,  
Meghalaya, Shillong

**Sub - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." - reg.**

Sir

This has reference to the Original Application No. 728/2023 titled "**Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.**" on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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3. Central Government constituted Central Ground Water Authority (hereinafter referred to as the Authority) vide Ministry of Environment & Forest notification Number S.O. 38(E), dated 14th January, 1997, followed by Notification No. S.O. 1124(E) dated 6th November, 2000 and S.O. 1121 (E) dated 13th May, 2010 for the purposes of regulation and control of ground water development and management in the whole of India and to issue necessary regulatory directions.

4. As drinking water supply is responsibility of the State Government, this authority hereby directs the State/ UT under your jurisdiction to ensure Arsenic/ Fluoride free water drinking supply to its populace. Action(s) taken by the State in this regard may urgently be communicated to this Authority, which should, *inter-alia*, include habitations affected by arsenic/ fluoride in groundwater, habitations already covered under safe/ alternate water supply (including the number under Jal Jeewan Mission), number of arsenic- and fluoride-free wells constructed, number of arsenic/ fluoride removal plant installed, *in-situ* remediation schemes (if any), awareness programmes etc. The information about number of health cases reported due to consumption of arsenic/ fluoride groundwater may also be provided.

5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by **15.03.2024**.

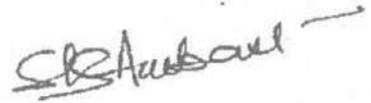
Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Main Secretariat Building ,Rilang Building, Room No. 321  
Meghalaya Secretariat, Shillong – 793001
2. The Regional Director, CGWB, NER, Betkuchi, NH-37, Guwahati, KAMRUP METRO,  
Assam- 781035 with the advice to follow up with State Ground Water Deptt. for  
obtaining information



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

46  
17

File No: CGWA-22/3/2024-CGWA - 121

Date: 15-03-2024

To  
The Principal Secretary,  
Public Health & Engineering Department  
Nagaland Civil Secretariat, P454+58Q,  
New Secretariat Rd, Nagaland 797004

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

2. Furthermore, Hon'ble Tribunal vide order dated 15.02.2024 directed CGWA to file fresh report within six weeks and also directed States/UTs, who have not filed, to file their response within six weeks.

3. Central Government constituted Central Ground Water Authority (hereinafter referred to as the Authority) vide Ministry of Environment & Forest notification Number S.O. 38(E), dated 14th January, 1997, followed by Notification No. S.O. 1124(E) dated 6th November, 2000 and S.O. 1121 (E) dated 13th May, 2010 for the purposes of regulation and control of ground water development and management in the whole of India and to issue necessary regulatory directions.

4. As drinking water supply is responsibility of the State Government, this authority hereby directs the State/ UT under your jurisdiction to ensure Arsenic/ Fluoride free water drinking supply to its populace. Action(s) taken by the State in this regard may urgently be communicated to this Authority, which should, *inter-alia*, include habitations affected by arsenic/ fluoride in groundwater, habitations already covered under safe/ alternate water supply (including the number under Jal Jeewan Mission), number of arsenic- and fluoride-free wells constructed, number of arsenic/ fluoride removal plant installed, *in-situ* remediation schemes (if any), awareness programmes etc. The information about number of health cases reported due to consumption of arsenic/ fluoride groundwater may also be provided.

5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by 20.03.2024.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Nagaland State.
2. The Regional Director, CGWB, NER, Betkuchi, Opposite ISBT, NH-37, Guwahati, Assam-781035, with the advice to follow up with State Ground Water Deptt. for obtaining information



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

18  
48

File No: CGWA-22/3/2024-CGWA - 120

Date: 15-03-2024

To

The Principal Secretary  
Panchayati Raj & Drinking Water Department  
Odisha Govt., Secretariat Building, Bhubaneswar, Pin- 751001,  
Odisha

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

2. Furthermore, Hon'ble Tribunal vide order dated 15.02.2024 directed CGWA to file fresh report within six weeks and also directed States/UTs, who have not filed, to file their response within six weeks.

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4. As drinking water supply is responsibility of the State Government, this authority hereby directs the State/ UT under your jurisdiction to ensure Arsenic/ Fluoride free water drinking supply to its populace. Action(s) taken by the State in this regard may urgently be communicated to this Authority, which should, *inter-alia*, include habitations affected by arsenic/ fluoride in groundwater, habitations already covered under safe/ alternate water supply (including the number under Jal Jeewan Mission), number of arsenic- and fluoride-free wells constructed, number of arsenic/ fluoride removal plant installed, *in-situ* remediation schemes (if any), awareness programmes etc. The information about number of health cases reported due to consumption of arsenic/ fluoride groundwater may also be provided.

5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by 20.03.2024.

Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Odisha State
2. The Regional Director, CGWB, SER, Khandagiri Square,, NH-5, Bhubaneswar, Khordha, Odisha-751030 with the advise to follow up with State Ground Water Deptt. for obtaining information



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA - 9)

Date: 08 MAR 2024

To

1. The Principal Secretary,  
Punjab Civil Secretariat,  
Sector-9, Chandigarh
2. The Principal Secretary  
PUNJAB WATER SUPPLY &  
SEWERAGE BOARD, PLOT NO.1-B  
SECTOR 27-A, Chandigarh-160019

**Sub – News Item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by **15.03.2024**.

Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Government of Punjab, Chandigarh – 160001
2. The Regional Director, CGWB, NWR, Bhujal Bhawan, Sector-27A, Chandigarh-16001, with the advice to follow up with State Ground Water Deptt. for obtaining information
3. The Chief Engineer, Punjab Water Regulation and Development Authority department, S.C.O No. 149 - 152 (3rd Floor, 17C, Chandigarh, 160017



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA - 102  
To

Date: 08 MAR 2024

The Commissioner,  
Municipal Corporation,  
Sector 17, Chandigarh,  
comm-mcc-chd @ nic.in

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

2. Furthermore, Hon'ble Tribunal vide order dated 15.02.2024 directed CGWA to file fresh report within six weeks and also directed States/UTs, who have not filed, to file their response within six weeks.

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5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by 15.03.2024.

Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Home Secretary, 2nd Floor, Chandigarh Secretariat, Sector 9, Chandigarh
2. The Regional Director, CGWB, NWR, Bhujal Bhawan, Sector-27A, Chandigarh, with the advise to follow up with State Ground Water Deptt. for obtaining information



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA - 105  
To

Date: 08 MAR 2024

21

The Secretary, PHED,  
Govt. of Rajasthan, Shashan Sachivalaya,  
Main building, Ashok Marg,  
C-Scheme, Jaipur

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon’ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon’ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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5. It is further directed to file State’s reply to Hon’ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon’ble Tribunal.

The above information may be provided to this Authority positively by 15.03.2024.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary , Government of Rajasthan, Secretariat, Jaipur – 302005
2. The Regional Director, CGWB, WR, 6-A, Jhalana Doongri, Jaipur, Rajasthan - 302004, with the advice to follow up with State Ground Water Deptt. for obtaining information



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA ~ 94  
To

Date: 08 MAR 2024

1. The Principal Secretary to Government,  
MA & WS Department, Secretariat,  
Chennai, 600009
2. Principal Secretary to Government,  
Rural Development & Panchayat  
Raj Department,  
Fort. St. George, Chennai-600009

**Sub - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater In 25 States, Fluoride in 27 States: Govt." - reg.**

Sir

This has reference to the Original Application No. 728/2023 titled "**Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.**" on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by **15.03.2024**.

Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Govt. of Tamil Nadu, Secretariat, Chennai-600009.
2. The Regional Director, SECR, E-Wing, G-Block, Rajaji Bhavan; CGO Complex Besant Nagar, Chennai, Tamilnadu - 600090, with the advise to follow up with State Ground Water Deptt. for obtaining information
3. The Chief Engineer, State Ground and Surface water, Resources data centre, PWD, Tharamani, Chennai-600113

  
(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

23

File No: CGWA-22/3/2024-CGWA -118

Date: 15-03-2024

To

The Principal Secretary  
Panchayat Raj & Rural Development Department (Mission Bhagiratha)  
First Floor, Room No.33 Dr. B.R. Ambedkar Secretariat, Hyderabad  
Telangana

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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The above information may be provided to this Authority positively by **20.03.2024**.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Telangana State
2. The Regional Director, CGWB, SR, 3-6-291, GSI Post, Bandlaguda, hyderabad, Telangana- 500068, with the advise to follow up with State Ground Water Deptt. for obtaining information.



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

24

File No: CGWA-22/3/2024-CGWA -117

Date: 15-03-2024

To  
The Secretary,  
Public Work Department (Drinking Water and Sanitation),  
Government of Tripura  
New Secretariat Complex, Agartala, Tripura

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

2. Furthermore, Hon'ble Tribunal vide order dated 15.02.2024 directed CGWA to file fresh report within six weeks and also directed States/UTs, who have not filed, to file their response within six weeks.

3. Central Government constituted Central Ground Water Authority (hereinafter referred to as the Authority) vide Ministry of Environment & Forest notification Number S.O. 38(E), dated 14th January, 1997, followed by Notification No. S.O. 1124(E) dated 6th November, 2000 and S.O. 1121 (E) dated 13th May, 2010 for the purposes of regulation and control of ground water development and management in the whole of India and to issue necessary regulatory directions.

4. As drinking water supply is responsibility of the State Government, this authority hereby directs the State/ UT under your jurisdiction to ensure Arsenic/ Fluoride free water drinking supply to its populace. Action(s) taken by the State in this regard may urgently be communicated to this Authority, which should, *inter-alia*, include habitations affected by arsenic/ fluoride in groundwater, habitations already covered under safe/ alternate water supply (including the number under Jal Jeewan Mission), number of arsenic- and fluoride-free wells constructed, number of arsenic/ fluoride removal plant installed, *in-situ* remediation schemes (if any), awareness programmes etc. The information about number of health cases reported due to consumption of arsenic/ fluoride groundwater may also be provided.

5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by 20.03.2024.

Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Tripura State.
2. The Regional Director, CGWB, NER, Betkuchi, Opposite ISBT, NH-37, Guwahati, Assam-781035, with the advise to follow up with State Ground Water Deptt. for obtaining information.



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA-116

Date: 15-03-2024

To

The Principal Secretary  
UP Jal Nigam (Urban) & UP Jal Nigam (Rural)  
Plot B, KA Part K B Marg, Mohdpur Khatri Kalyanpur, Lucknow,  
Uttar Pradesh 226022

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

2. Furthermore, Hon'ble Tribunal vide order dated 15.02.2024 directed CGWA to file fresh report within six weeks and also directed States/UTs, who have not filed, to file their response within six weeks.

3. Central Government constituted Central Ground Water Authority (hereinafter referred to as the **Authority**) vide Ministry of Environment & Forest notification Number S.O. 38(E), dated 14th January, 1997, followed by Notification No. S.O. 1124(E) dated 6th November, 2000 and S.O. 1121 (E) dated 13th May, 2010 for the purposes of regulation and control of ground water development and management in the whole of India and to issue necessary regulatory directions.

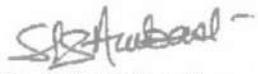
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5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by **20.03.2024**.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Uttar Pradesh State
2. The Regional Director, CGWB, NR, Bhujal Bhavan, Sector-B. Sitapur Road Yojna, Lucknow, UP- 226021 with the advise to follow up with State Ground Water Deptt. for obtaining information
3. The Director, State Ground Water Information System Center (Bhujal hawan), Village- Hariharpur, Near Delhi Public School, Shaheed Path, Lucknow-226002, Email: upgwd.in@gmail.com

  
(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA-114

Date: 15-03-2024

To

The Principal Secretary

Uttarakhand Peyjal Sansadhan vikas ewam nirman nigam

11, Mohini Road Dehradun

Uttarakhand

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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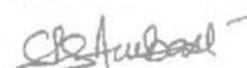
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5. It is further directed to file State's reply to Hon'ble Tribunal urgently, ensuring that there is no discrepancy between the information furnished to this Authority and that to Hon'ble Tribunal.

The above information may be provided to this Authority positively by 20.03.2024.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

~~Page 1 of 2~~

**Copy for information and necessary action:**

1. The Chief Secretary, State of Uttarakhand.
2. The Regional Director, CGWB, Uttarakhand Region, 419-A, Kanwali Road,, Balliwala, Near Urja Bhawan; Dehradun, uttrakhand- 248001 with the advise to follow up with State Ground Water Deptt. for obtaining information

  
(Dr S K Ambast)  
Chairman, CGWA



File No: CGWA-22/3/2024-CGWA-100

Date: 08 MAR 2024

To

The Principal Secretary, (PHED)  
Janaswasthya Karigari Bhawan (NIJALAYA),  
CN8, Street Number 18, CN Block, Sector V,  
Bidhannagar, (W.B.) Pin - 700091

**Sub – News Item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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The above information may be provided to this Authority positively by 15.03.2024.

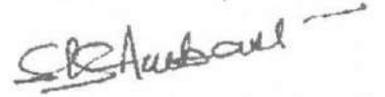
Yours faithfully

Encl: As above

(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Nabanna (13th Floor) 325, Sarat Chatterjee Road, Shibpur, Howrah-711102.
2. The Regional Director, ER, Bhujalika CP Block-6; Sector-V, Bidhan Nagar; KOLKATA, with the advise to follow up with State Ground Water Deptt. for obtaining information
3. Chief Engineer, 11A, Mirza Ghalib Street, New Market, Area, Dharmatala, Taltaia Kolkata, West Bengal, 70016. Email ID : dpwrdd@gmail.com



(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल: cgwa@nic.in



Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA - 115  
To

Date: 15-03-2024

The Principal Secretary  
Public Works Dept  
DHN & DD, Vidyut Bhavan, Somnath-Kachigam Road, Kachigam, Daman 396 210  
UT of DNH & DD

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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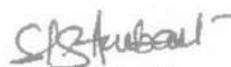
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Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, UT of DNH & DD State
2. The Regional Director, CGWB, WCR, Swami Narayan College; Building, Shah Alam Tolnaka, Ahemdabad, Gujrat- 380022 with the advise to follow up with State Ground Water Deptt. for obtaining information.

  
(Dr S K Ambast)  
Chairman, CGWA

File No: CGWA-22/3/2024-CGWA - 93  
To

Date: 08 MAR 2024

1. The Secretary to Government (Agriculture),  
Main Building, Chief Secretariat,  
Puducherry-605001
2. The Secretary to Government, Works,  
PWD, Lal Bahadur Sastri Street,  
Puducherry - 605001.

Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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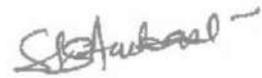
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The above information may be provided to this Authority positively by 15.03.2024.

Encl. As above

Yours faithfully

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Goubert Avenue, Beach Rd, White Town, Puducherry, 605001
2. The Regional Director, SECR, E-Wing, G-Block, Rajaji Bhavan; CGO Complex Besant Nagar, Chennai, Tamilnadu - 600090, with the advise to follow up with State Ground Water Deptt. for obtaining information
3. The member Secretary, 3rd Cross Ext, Mariamman Nagar, Karamanikuppam, Puducherry, 605004

  
(Dr S K Ambast)  
Chairman, CGWA

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूजल प्राधिकरण  
18/11 जामनगर हाउस, मानसिंह रोड  
नई दिल्ली-110011  
ई-मेल cgwa@nic.in



72

3

Government of India  
Ministry of Jal Shakti  
Department of Water Resources, RD & GR  
Central Ground Water Authority  
18/11, Jamnagar House, Mansingh Road  
New Delhi - 110011  
E-mail: cgwa@nic.in

File No: CGWA-22/3/2024-CGWA - 99  
To

Date: 08 MAR 2024

1. The Chief Secretary  
Government of Goa, Secretariat,  
Porvorim, Alto Porvorim,  
Penha de França, Goa - 403521
2. The Principal Chief Engineer  
Public Works Department,  
Govt. of Goa Head Office,  
Altinho Panaji Goa- 403001

Sub - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." - reg.

Sir

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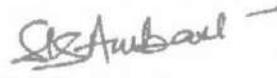
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The above information may be provided to this Authority positively by 15.03.2024.

Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Chief Secretary, Secretariat, Porvorim, Bardez, Goa- 403521.
2. The Regional Director, CGWB, SWR, 7th Cross, 27th Main, HSR layout, Sector-1; Bengaluru Urbana, Karnataka - 560102, with the advice to follow up with State Ground Water Deptt. for obtaining information
3. The Chief Engineer, Sinchai Bhavan, near Police Station, Porvorim, Goa 403517

  
(Dr S K Ambast)  
Chairman, CGWA



File No: CGWA-22/3/2024-CGWA - 104  
To

Date: 08 MAR 2024

31

The Principal Secretary  
Lakshadweep Public Works Deptt,  
Kavaratti, Lakshadweep, U.T.

**Sub – News item appearing in Hindustan dated 30.11.2023 titled “Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt.” – reg.**

Sir

This has reference to the Original Application No. 728/2023 titled “Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.” on the subject matter, registered by Hon'ble Tribunal by exercising *suo moto* jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice (copy enclosed for ready reference).

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Yours faithfully

Encl: As above

  
(Dr S K Ambast)  
Chairman, CGWA

**Copy for information and necessary action:**

1. The Administrator, Lakshadweep, Kavaratti – 682555
2. The Regional Director, CGWB, Kerala Region, Kedaram, Kesavadasapuram, THIRUVANANTHAPURAM, Kerala - 695004, with the advice to follow up with State Ground Water Deptt. for obtaining information



(Dr S K Ambast)  
Chairman, CGWA

**Report on Arsenic and Fluoride contamination of  
Ground water Sources in Andhra Pradesh.**

76

**Sub:** RWS&S Vijayawada- SLL, SWSM - **National Green Tribunal - Original application No. 728/2023, Dt: 30/11/2023 - Arsenic found in Ground water in 25 states, Fluoride in 27 states -** Study on identification of Arsenic hotspots through the country by CGWB along with National Institute of Hydrology under National Aquifer Mapping and Management program (NAQUIM) - Detailed report and interpretation of the test results in District having Arsenic > 0.01 mg./L and Fluoride > 1.5 mg./L in ground water sources in districts of Andhra Pradesh -Submitted - Reg.

- Ref:**
1. Original application No. 728/2023, Dt: 30/11/2023 of National Green Tribunal., New Delhi.
  2. Report on behalf of Central Ground Water Authority on O.A. No. 728/2023, before Hon'ble National Green Tribunal Principal bench, New Delhi.
  3. T.O. Lr. No. SLL/ SWSM/ NRDWP -WQM&S/ NAQUIM/ CGWB/ 117/ 2023-24, Dt: 12 /01/2024 to the Regional Director, CGWB, Southern Region, Hyderabad.
  4. F. No.1/PA/RD/GK/CGWB/SR/2023-24-133, Dt: 23/01/2024 from the Regional Director, CGWB, Southern Region, Hyderabad.

\*\*\*\*\*

It is to submit that, vide reference 1<sup>st</sup> cited, the National Green Tribunal (**NGT**) has registered Original application by exercising **suo moto** jurisdiction based on the Newspaper report published in Business Standard under the heading "Arsenic found in ground water in 25 states and Fluoride in 27 states.

In response, the Central Ground Water Authority (CGWA) has submitted a report to NGT, vide reference 2<sup>nd</sup> cited, where in, presence of Arsenic in various districts of 25 states and Fluoride in various districts of 27 states is admitted.

In its report, the CGWA submitted to the NGT that,

***A. The ground water sources in seven districts of Andhra Pradesh (viz., Anantapur, East Godavari, Guntur, Krishna, Kurnool, Nellore and Prakasam) have Arsenic levels greater than 0.01 mg./L.***

Arsenic is a naturally occurring trace element found in rocks, soils and the water in contact with them. Arsenic has been recognized as toxic element and is considered a human health hazard. The maximum permissible limit of arsenic for drinking water purpose is 0.01mg/L at present. The Permissible limit of Arsenic in Drinking Water was revised from 0.05mg./L to 0.01 mg./L by Bureau of Indian Standards in the year 2015.

**Arsenic hot spots in India:**

- The occurrence of Arsenic in ground water, in excess to the permissible limit of 0.01 mg./L is being found in Ganges-Brahmaputra alluvial plains in India, covering seven states Viz., ***West Bengal, Jharkhand, Bihar, Uttar Pradesh in flood plains of Gangariver, Assam, and Manipur in the flood plain of Brahmaputrariver and Imphal rivers and Rajnandgaon of Chhatisgarh.***
- The occurrence of Arsenic in ground water is mainly in the aquifers up to 100 m depth only and the deeper aquifers are free from Arsenic contamination.
- In West Bengal and Uttar Pradesh Arsenic exists in the alluvial formations whereas in the state of Chattisgarh, it exists in the volcanic rocks.

Vide reference 4<sup>th</sup> cited, the Regional Director, Central Ground Water Board, Southern region, Hyderabad has informed that, out of **588 ground water samples** analyzed from the National Hydrograph network

monitoring stations and exploratory wells of CGWB during the year 2019, Arsenic was found more than the permissible limit ( i.e., 0.01 mg./L) in **23 samples (3.87%)** only in parts of erstwhile Anantapur, East Godavari, Guntur, Krishna, Kurnool, Nellore, Prakasam Districts of Andhra Pradesh. The details are as follows:

S. No	District	Mandal	Village/ Location	Type of Well	Depth of Well (m bgl)	Arsenic (>0.01 mg/l)	Geology	Basin/ Sub Basin
1	Ananthapur	Atmakur	Waddipalli	DW	11.05	0.0162	BGC	Pennar Basin
2	East Godavari	I.polavaram	Komaragiri	DW	12	0.0143	Alluvium	Godavari Basin
3	East Godavari	Mamidikuduru	Appanapalle	DW	10	0.0184	Alluvium	Godavari Basin
4	East Godavari	P. Gannavaram	Munganda	PZ	70	0.0179	Alluvium	Godavari Basin
5	East Godavari	Rampachodavaram	Selkavedhi	DW	11	0.0129	Khondalite	Godavari Basin
6	Guntur	Bapatla	Cheruvu Jamulapalem	DW	8	0.0248	Alluvium	Krishna Basin
7	Guntur	Battiprolu	Bhattiprolu	DW	10	0.0106	Alluvium	Krishna Basin
8	Guntur	Cherukupalle	Punnapalle	DW	10	0.035	Alluvium	Krishna Basin
9	Guntur	Karlalalem	Motupalem	DW	11	0.034	Alluvium	Krishna Basin
10	Guntur	Machavaram	Murjampadu	DW	13.65	0.0228	Limestone	Krishna Basin
11	Guntur	Narsaraopet	Jonnalagadda	DW	8.3	0.0211	BGC	Krishna Basin
12	Guntur	Nizampatnam	Pallapatla-Dw	DW	11	0.0417	Alluvium	Krishna Basin
13	Guntur	Pedanandipadu	Varagami	DW	10	0.0126	Alluvium	Krishna Basin
14	Guntur	Pidugura	Guttikond	DW	11	0.0175	Limest	Krishna

		lla	a				one	Basin
15	Guntur	Repalle	Repalle	DW	10	0.0175	Alluvi um	Krishna Basin
16	Guntur	Rompich erla	Rompiche rila	DW	8.65	0.0124	BGC	Krishna Basin
17	Guntur	Tadikond a	Tadikond a-Dw	DW	11.5 7	0.0218	Charn ockite	Krishna Basin
18	Krishna	Mudinep alle	Upparigu dem	DW	10	0.01	Alluvi um	Krishna Basin
19	Krishna	Pedana	Nadupur	DW	11	0.013	Alluvi um	Krishna Basin
20	Kurnool	Adoni	Gulyam	DW	9	0.0388	BGC	Krishna Basin
21	Nellore	Atmakur	Kastam Pahad	DW	8.35	0.0519	Schist	Pennar Basin
22	Prakasa m	Chirala	Vadarevu	DW	11	0.0137	Alluvi um	Gundlakam ma
23	Prakasa m	Kuriched u	Vengaiah palem	DW	8.21	0.0104	Schist	Gundlakam ma

All the above said ground water samples, in which Arsenic was found at the border levels of permissible limit of 0.01mg/L were collected from the National Hydrograph network monitoring stations and exploratory wells/ dug wells (< 11 meters below ground level) mainly in Alluvium soils and not from the drinking water sources in the villages.

The Arsenic Concentration more than permissible limits in the above mentioned 7 districts is sporadic in nature and observed only in 23 water samples (3.87%). The reasons for high Arsenic content in these ground water samples is not geogenic in nature but can mainly be attributed to application of phosphate fertilizers and pesticides and poor drainage conditions of soils. Here it is worth mentioning that, in all the samples analyzed in the drinking water sources in rural habitations of this state, the concentration of Arsenic remains within 0.01 mg/L i.e., permissible limit of BIS, which indicates that the situation is not alarming.

Further, it is pertinent to mention that, the Rural Water Supply & Sanitation Department, Govt. of Andhra Pradesh is providing safe drinking water to all the above said rural habitations through Single village schemes. All the drinking water sources of SVS and MVS schemes in these habitations are Deep tube wells in which the Arsenic concentration in ground water is less than the permissible limit of 0.01 mg/L.

The RWS&S Department has tested all the ground water sources in all the said habitations and found that Arsenic levels in all the sources are within the permissible limit. Test results of the Arsenic in all the drinking water sources in the above said habitations are enclosed in **Annexure A**.

**B.** The ground water sources in Nineteen districts in Andhra Pradesh (**viz., 1. Alluri Seetharama Raju, 2. Anantapur, 3. Annamayya, 4. Bapatla, 5. Chittoor, 6. Guntur, 7. Krishna, 8. Kurnool, 9. NTR District, 10. Palnadu, 11. Prakasham, 12. Srikakulam, 13. SPS Nellore, 14. Sri Balaju District, 15. Sri Satyasai District, 16. Visakhapatnam, 17. Vizianagaram 18. West Godavari, 19. YSR Kadapa**) have **Fluoride** levels greater than 1.5 mg./L

Vide the reference 4<sup>th</sup> cited, the Regional Director, Central Ground Water Board, Southern region, Hyderabad has informed that, out of **940 ground water samples** analyzed from the National Hydrograph network monitoring stations and exploratory wells of CGWB during the year 2022, Fluoride Arsenic was found more than the permissible limit (i.e., 1.50 mg./L) in **92 samples (9.7%)** only in parts of 1. Alluri Seetharama Raju, 2. Anantapur, 3. Annamayya, 4. Bapatla, 5. Chittoor, 6. Guntur, 7. Krishna, 8. Kurnool, 9. NTR District, 10. Palnadu, 11. Prakasham, 12. Srikakulam, 13. SPS Nellore, 14. Sri Balaju District, 15. Sri Satyasai Districts of Andhra Pradesh.

The details are,

S.No.	District	Mandal	Village/Location	Type of Well	Depth of Well (m bgl)	F <sup>-</sup> (> 1.5 mg/l)
1	Anakapalli	Madugula	Kothakota	DW	8.1	2.54
2	Ananthapuramu	Beluguppa	Viruppalli	PZ	200	4.8
3	Ananthapuramu	Bukkaraya Samudram	Korrapadu	DW	9.91	1.98
4	Ananthapuramu	Gooty	Gooty	EW	200	2.11
5	Ananthapuramu	Kalyandurg	Kalyandurg	DW	18.4	2.6
6	Annamayya	Chinnamandem	Chinnamandyam	PZ	30.55	2.07
7	Alluri Sitaramaraju	G Madugula	Rolugunta	DW	11	4.39
8	Alluri Sitaramaraju	Gangavaram 2	Jaderu	DW	8.4	2.34
9	Alluri Sitaramaraju	Hukumpeta	Vontlamamidi	DW	11	1.72
10	Alluri Sitaramaraju	Rampachodavaram	Folkspeta	DW	12	2.36
11	Alluri Sitaramaraju	Rampachodavaram	Sitapalli	DW	12	1.733
12	Bapatla	Addanki	Addanki	PZ	70	3
13	Bapatla	Karamchedu	Daggupadu	DW	10	2.2
14	East Godavari	Gopalapuram	Chityala	DW	20	1.79
15	Eluru	Lingapalem	Dharmajigudem	DW	10.22	3.36
16	Krishna	Bapulapadu	Rangannagudem	EW	300	2
17	Kurnool	Adoni	Doddanakere	DW	9.5	1.55
18	Kurnool	Adoni	Naganathanahalli	DW	9.05	4.14
19	Kurnool	Halaharvi	Bapuram	PZ	20.4	4.89
20	Kurnool	Halaharvi	Gulyan	DW	9	2.64
21	Kurnool	Holagunda	Sullavai	DW	16.9	2.31
22	Kurnool	Kowthalam	Bapuram	PZ	12.5	1.7
23	Kurnool	Orvakal	Orvakallu	DW	12	1.56
24	NTR	A.Konduru	A Konduru	DW	10	2
25	NTR	Tiruvuru	Kakarla	DW	12.3	2
26	NTR	Vatsavai	Makkapeta	DW	9.68	2

27	NTR	Veerullapadu	Jagannathapuram	DW	11	3
28	P Manyam	Garugubilli	Kokadavalasa	DW	9	2.88
29	Palnadu	Durgi	Durgi	PZ	36.1	1.636
30	Palnadu	Ipur	A. Muppalla	DW	10	1.535
31	Palnadu	Krosuru	Pisapadu	DW	8.8	2.673
32	Palnadu	Machavaram	Murjampadu	DW	13.65	1.803
33	Palnadu	Piduguralla	Thummalacheruvu	DW	11.5	2.04
34	Palnadu	Rompicherla 2	Rompicherla	DW	8.65	2.913
35	Palnadu	Rompicherla 2	Rompicherla	PZ	38	1.918
36	Palnadu	Rompicherla 2	Santagudipadu	DW	8.53	2.964
37	Palnadu	Vinukonda	Gonuguntla Varipalem	DW	12	1.899
38	Palnadu	Yerragondapalem	Pichala Venkatapura	PZ	100	1.9
39	Prakasam	Ardhaveedu	Velagalapaya	PZ	200	2
40	Prakasam	Donakonda	P Venkatapuram	PZ	100	4.71
41	Prakasam	Donakonda	Rudrasamudram	PZ	31.75	2.12
42	Prakasam	Giddalur	Mundlapadu	PZ	100	2.26
43	Prakasam	H M Padu	Thimmareddypalli	PZ	100	3.27
44	Prakasam	Hanumanthuni padu	Nandanavanam	PZ	100	2.5
45	Prakasam	Konakanimitla	Choutapalli	PZ	100	1.55
46	Prakasam	Kondepi	Kondepi	PZ	100	3.76
47	Prakasam	Kurichedu	Vengaihpalem	DW	8.21	2.18
48	Prakasam	Markapur	Gajjalakonda	PZ	100	1.7
49	Prakasam	Marripudi	Juvvigunta	PZ	100	4.98
50	Prakasam	Mundlamuru	Umamaheswarapuram	PZ	100	6.03
51	Prakasam	P C Palli	Guntu Palle	PZ	100	2.68
52	Prakasam	Podili	Katurivaripalem	PZ	100	3.49
53	Prakasam	Podili	Oneguruvaipalem	DW	12.1	2.69
54	Prakasam	Podili	Uppalapadu	PZ	6.45	2.13
55	Prakasam	Ponnaluru	Malepadu	PZ	100	2

56	Prakasam	Ponnaluru	Venkupalem	DW	13.1	1.8
57	Prakasam	Racherla	Ankireddypalle	PZ	200	1.8
58	Prakasam	Tarlupadu	Thummalacheruvu	PZ	11.5	2.3
59	Prakasam	Tripurantakam	Dhupadu	PZ	100	1.67
60	Prakasam	Tripuranthakam	Guttalaumadivram	DW	10.3	2
61	Prakasam	Veligandla	Kanigiri	PZ	50	3
62	SPSR Nellore	Chejerla	Nagulavellaturu	DW	13.5	1.61
63	Sri Sathya Sai	Amadagur	Mohammadabad	EW	200	2.96
64	Sri Sathya Sai	Bukkapatnam	Nayanivaripalli	PZ	200	3.18
65	Sri Sathya Sai	Chennekothapalle	Chenna Kothapalli - Pz	PZ	27.6	2.2
66	Sri Sathya Sai	Chilamatur	Cheruvukinda Palli	PZ	200	2.7
67	Sri Sathya Sai	Gorantla	Kammavandlapalli	EW	200	1.6
68	Sri Sathya Sai	Gorantla	Kasireddy Palli	EW	200	2.32
69	Sri Sathya Sai	Kadiri	Alampur	DW	14.63	3.7
70	Sri Sathya Sai	Kadiri	Santamaguluru	PZ	70	4
71	Sri Sathya Sai	Madakasira	Kothulagutta	DW	10.5	2.88
72	Sri Sathya Sai	Madakasira	Madakasira	DW	22.2	2.2
73	Sri Sathya Sai	Mudigubba	Malakavemula	DW	11.83	2
74	Sri Sathya Sai	Nallacheruvu	Malreddy palli	PZ	200	2.7
75	Sri Sathya Sai	Nallamada	Kambalaparathi	DW	12	2.6
76	Sri Sathya Sai	NP Kunta	Mekalacheruvu	PZ	200	2.9
77	Sri Sathya Sai	Obuladevaracheruvu	Tangdikunta	DW	10.8	2.3
78	Sri Sathya Sai	Penukonda	Asvattarayana Roppam, EW of Aq-I (1st well)	PZ	30.9	3.55
79	Sri Sathya Sai	Somendepalli	Gudipalli	PZ	200	2.3
80	Sri Sathya Sai	Talupula	Talupula	EW	200	1.82
81	Sri Sathya Sai	Tanakal	Korthikota	EW	200	1.7
82	Srikakulam	Jalumuru	Ponduru	DW	8.2	2.4
83	Tirupati	Pakala	Valiveedu	PZ	100	1.87
84	Tirupati	Vakadu	Aravapalem	DW	8.83	1.73
85	Vizianagaram	Kothavalasa	Kothavalasa	PZ	200	1.8
86	Vizianagaram	Therlam	Kolivalasa	DW	11.3	2.5
87	West Godavari	Bhimavaram	Narsimhapuram	DW	10	1.8
88	Y.S.R Kadapa	B.G Matam	Mallegudupadu	PZ	34	2.56

89	Y.S.R Kadapa	Brahmamgari mattam	Chowkpalli	DW	12.7	2.23
90	Y.S.R Kadapa	Brahmamgari mattam	Mallepalle	DW	13.5	1.51
91	Y.S.R Kadapa	Brahmamgari mattam	Vbmatham	DW	17.7 8	1.68
92	Y.S.R Kadapa	Duvvur	Kanagudur	DW	10	1.53

The Rural Water Supply & Sanitation Department, Govt. of Andhra Pradesh is providing safe drinking water (Fluoride contamination free) to the all the above said rural habitations through Single village/ Multi village schemes. All the drinking water sources of SVS and MVS schemes in these habitations, the fluoride concentration in ground water is less than the permissible limits (<1.5 mg./L). The Test results of the Fluoride in all the drinking water sources in the above said habitations are enclosed in **Annexure B.**

The Department has notified the ground water sources in which the fluoride levels are more than the permissible limits, as **"Not fit for drinking purpose" with red paint** and created awareness among the local public to use the water for other purposes and not for drinking.

**In addition to the above,**

- Andhra Pradesh State is having 112 Water testing laboratories functioning under the Rural Water Supply & Sanitation Department and monitoring the quality (both chemical & Bacteriological) of all the drinking water sources (including schools and Anganwadi centers) in the villages. In all these water testing laboratories, 13 water quality parameters (viz., 1. pH, 2. Colour, 3. Total Dissolved solids, 4. Turbidity, 5. Total alkalinity, 6. Total Hardness, 7. Fluoride, 8. Chloride, 9. Nitrate, 10. Iron, 11. Sulfate 12. Total coliform bacteria and 13. E. coliform or thermo tolerant coliform bacteria) are being periodically tested and reported in the Web portal of National Jal Jeevan Mission, Department of Drinking Water & Sanitation, Ministry of Jal Shakti, Govt. of India.

- In addition to these water testing laboratories, four specialized water testing laboratories are functioning at Eluru & Palakollu of erstwhile West Godavari district and Kakinada & Rajamahendravaram of erstwhile East Godavari district with advanced testing facilities for monitoring the toxic elements and Pesticide residues in drinking water sources.
- Out of 112 Water Testing laboratories, one state Level Water Testing Laboratory and 12 district level water Testing Laboratories are NABL (National Accreditation Board for Testing & Calibration laboratories) Accredited.

/509735/2024



GOVERNMENT OF ASSAM  
PUBLIC HEALTH ENGINEERING DEPARTMENT  
BLOCK-B, SECOND FLOOR, JANATA BHAWAN, DISPUR, GUWAHATI-06

86

No. 468031 /22

Dated Dispur the 27/03/2024

From : Shri Pranab Kr. Das,  
Deputy Secretary to the Govt. of Assam  
Public Health Engineering Department.

✓ To : The Chairman, Central Ground Water Authority, Ministry of Jal Shakti,  
Department of Water Resources, RD&GR, GoI.  
18/11, Jamnagar House, Mansing Road, New Delhi-110011.

Sub : Report on ensuring Arsenic/Fluoride free drinking water supply.

Ref : CGWA-22/3/2024-CGWA-125 dtd 15/03/2024

Sir,

With reference to the subject cited above and in connection with the letter under reference, I am directed to enclose herewith an action taken report by the Government of Assam in Public Health Engineering Department to ensure Arsenic/Fluoride free drinking water supply to its populace, for your kind perusal and necessary action. A copy of the same is also emailed at your designated email address.

Enclosure - As stated above.

Yours faithfully,

Signed by

Pranab Kumar Das

Date: 27-03-2024 16:22:38

Deputy Secretary to the Govt. of Assam,  
Public Health Engineering Department

Dated Dispur the 27/03/2024

Memo No. 468031 /22-A

Copy to-

1. P.S. to the Special Chief Secretary to the Govt. of Assam, for kind appraisal of the Special Chief Secretary.

By order etc.,

**e-Signed**

Deputy Secretary to the Govt. of Assam,  
Public Health Engineering Department

*\*This letter is digitally signed. Hence, it does not require physical signature.*

GOVT OF ASSAM  
OFFICE OF THE CHIEF ENGINEER (PHE), WATER, ASSAM,  
HENGGRABARI, GUWAHATI-36

87

NO.: JJMA- 82 / LAB/ 2024/ 23590

DI 20/03/24

To: ✓ The Secretary to the Govt. of Assam, PHED  
Janata Bhawan, Block - B, Dispur, Guwahati - 06

Sub: Report on ensuring Arsenic / Fluoride free drinking water - regarding

Ref: Your letter No. 468031 / 18

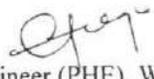
DT 18/03/2024

Sir,

With reference to the subject cited above, I have the honour to furnish herewith the reply regarding ensuring Arsenic / Fluoride free drinking water in the State of Assam keeping relevancy with the directives communicated in the Hon'ble Green Tribunal for favour of your kind review and disposal.

Encl: As stated above

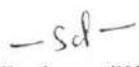
Yours faithfully,

  
Chief Engineer (PHE), W, cum  
Addl. Mission Director (T), JJM, Assam  
Hengrabari, Guwahati-36  
DT

MEMO NO.: JJMA- 82 / LAB/ 2024/

Copy to

- i) Secretary to the Govt. of Assam, PHED, cum Mission Director, JJM, Assam, Hengrabari, Guwahati-36 for favour of kind information.
- ii) PA to the Addl. Chief Secretary to the Govt of Assam, PHED, Dispur, Guwahati -06 for favour of kind appraisal of the Addl. Chief Secretary.

  
Chief Engineer (PHE), W, cum  
Addl. Mission Director (T), JJM, Assam  
Hengrabari, Guwahati-36

### Report on Ensuring Arsenic / Fluoride free drinking Water

In the state of Assam, there are 88,468 nos. of rural habitations with a population of 33.19 million in rural areas. As on date, 53,87,634 (75.79 %) of the rural households are provided with Functional Household Tap Connection (FHTC) for provision of safe clean water @ 55 lped. The remaining households are planned to be covered with FHTCs by 2024.

In order to provide clean drinking water to rural mass till date 12,353 nos. piped water supply schemes are completed and 17215 are planned to be completed by 2024.

To know the background of arsenic contamination, it may be mentioned that arsenic was first detected in Assam in the year 2004; but the confirmed symptom of arsenicosis has not yet been seen or established. Through laboratory test existence of arsenic and fluoride beyond permissible limit has been found in 4586 nos. of Arsenic affected habitations of 21 districts and 306 nos of fluoride affected habitations of 17 districts of Assam. On an average 25.12 lakh people are at risk.

Since detection, both short term and long term mitigation measures have been adopted to address the problem.

In order to ensure potable drinking water in arsenic / fluoride affected areas the following activities have been carried out/taken up-

- a. As a short term mitigation measure 1126 nos. community water purification plant (nano-technology based) are installed for mitigation of 1075 nos. affected habitations where the responsibilities of operation and maintenance of plants are vested with the community.
- b. As a long term mitigation measure 391 nos. piped water supply schemes based on surface water are taken up for making provision of FHTC for safe drinking water.
- c. Works for 88 nos. community water purification plant (nano technology based) are taken up for short term mitigation of 80 nos. arsenic affected habitations.
- d. All habitations are already mitigated either by short term or long term mitigation measures.

Steps taken as directed by order of Hon'ble Green Tribunal regarding availability of clean water for everyone

1. 1241 nos. community water purification plant (nano-technology based) are installed and handed over to community.
2. Rain water harvesting structures are already implemented in schools having arsenic contaminated sources and table top "SENCO" filters are installed in schools
3. Massive awareness programme are carried out in routine manner in educational institutions both for water quality and sanitations practices under WASH activities.
4. In rural areas of the state the possibility of occupational exposure from industrial processes is rare.
5. Matter has been discussed with higher ups of Agriculture department to avoid the use of arsenic & fluoride laden fertilizers in cultivation.
6. Monitoring is done in association with the health departmental in arsenic & Fluoride prone areas and the information is shared by health department.
7. Department have issued directive to all divisional offices of the Public Health Engineering Department, Assam to install the deep tube well below a depth of 50 meters to ensure the encounter of a confining layer, thus minimizing the risk of arsenic contamination.
8. Furthermore, the department conducts regular testing of all water sources to monitor water quality effectively. Timely measures are implemented based on test results to ensure the provision of safe drinking water to communities across Assam.



Chief Engineer (PHE), Water, Assam  
Hengrabari, Guwahati-36

Mail  
cgwa@nic.in

To,

**Member Secretary**  
Central Ground Water Authority,  
18/11, Jamnagar House, Mansingh Road,  
New Delhi - 110011

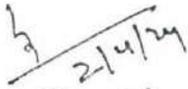
**Sub: Details of water supply schemes installed in Quality affected area (Arsenic/Fluoride) of Bihar with treatment unit.**

**Ref: Your letter no. CGWA-22/3/2024-CGWA-107 dated 08/03/2024.**

Sir,

Please find enclosed with the details of schemes and water Treatment Plants installed in Quality affected areas (Arsenic/Fluoride) of Bihar for your information and necessary action.

Regards,



(Ashok Kumar)  
Engineer in Chief-cum Special Secretary  
PHED, Bihar

**Details of Arsenic affected Wards with Schemes**

Sl No.	Name of Districts affected with Arsenic	No. of Blocks affected with Arsenic	No. of Panchayats affected with Arsenic	No. of Arsenic affected wards	No. of wards covered with Arsenic removal plant	Total water supply schemes with Arsenic removal plants
1	Begusarai	6	17	557	536	230
2	Bhagalpur	12	63	668	668	371
3	Bhojpur	6	57	907	907	788
4	Buxar	4	24	487	487	269
5	Darbhangha	3	4	30	26	28
6	Samastipur	4	58	536	536	543
7	Saran	10	23	47	47	47
8	Lakhisarai	6	26	227	227	235
9	Khagaria	4	54	465	465	469
10	Katihar	4	6	114	114	135
11	Patna	33	2	178	178	57
12	Vaishali	2	4	311	311	136
13	Munger	2	18	178	178	163
14	Munger	4	3	4	4	4
14	Sitamarhi	3	3	4	4	4
<b>TOTAL</b>		<b>99</b>	<b>359</b>	<b>4709</b>	<b>4684</b>	<b>3475</b>

Note: 1. Maximum ward of Arsenic affected area has been covered with water supply schemes with treatment Plant.  
 2. Work is in progress in remaining 25 wards, which is expected to be completed by July 2024. Presently population of these wards are getting arsenic free potable water through hand pumps having high depth bore well.

92

Details of Fluoride affected Wards with Schemes

Sl No.	Name of Districts affected with Fluoride	No. of Blocks affected with Fluoride	No. of Panchayats affected with Fluoride	No. of Fluoride affected wards	No. of wards covered with Fluoride removal plant	Total water supply schemes with Fluoride removal plants
1	Aurangabad	6	26	90	90	102
2	Bhagalpur	4	29	248	248	273
3	Banka	11	134	972	972	1348
4	Nalanda	18	87	246	246	206
5	Gaya	22	69	200	200	226
6	Jamui	10	132	711	711	925
7	Kaimur	11	66	202	202	232
8	Munger	5	27	129	129	126
9	Nawada	11	54	323	314	178
10	Rohtas	18	90	340	340	276
11	Seikhpura	6	54	328	328	392
<b>TOTAL</b>		<b>122</b>	<b>768</b>	<b>3789</b>	<b>3780</b>	<b>4284</b>

Note: As per need more than one scheme has also been executed in the ward.



केन्द्रीय भूमि जल बोर्ड / CENTRAL GROUND WATER BOARD  
 राज्य एकक कार्यालय / STATE UNIT OFFICE-DELHI  
 जल संसाधन, नदी विकास एवं जल संरक्षण विभाग / DEPARTMENT OF WR, RD & GR  
 भारत सरकार, नई दिल्ली / GOVERNMENT OF INDIA, NEW DELHI

CGWB/ND/SUO/NGT728/2023-964

Date: 29.02.2024

29 FEB 2024

To,  
 Member (Water Supply)  
 Delhi Jal Board  
 Varunalaya Phase-II, Delhi Jal Board Office  
 Jhandewalan, Karol Bagh, New Delhi-110005

**Subject: Seeking information regarding the water supply in the areas affected by Arsenic and Fluoride contamination in ground water in the NCT of Delhi.**

Sir,

Central Ground Water Board generates ground water quality data annually for the NCT of Delhi through its network of quality monitoring stations. The details of location wherein the Arsenic and Fluoride has been reported beyond the permissible limit in ground water of NCT Delhi for the Year 2022 is given in **Annexure**.

In reference to this, it is requested to kindly provide information whether water supply in the affected area is based on surface or ground water sources. And in case ground water sources are being utilized, what are treatment methods being employed to ensure the water is safe for human consumption.

These details may kindly be provided by 04.03.2024. The information is required to formulate a comprehensive response for NGT application no. 728/2023. Your prompt attention to this matter is highly appreciated.

*S.K. Mohiddin*  
 29/2/24

S.K. Mohiddin  
 Head of Office  
 CGWB, SUO, New Delhi

## Annexure

## Distribution of Fluoride beyond permissible limit in the NCT of Delhi (as per Year 2022)

S. No	District	No. of samples analyzed	No. of location affected	Name of Location
1.	Central	5	1	Majnu Ka Tila
2.	North	18	4	Hareoli, Rohini sec-28, Khera Kalan, Haiderpur
3.	North West	15	5	Rohini Sec 11, Nizampur, Sainik Vihar, Rohini Sec-11, Sanjay Van
4.	South	8	1	Jamali Kamali
5.	South West	12	2	Jhuljhuli, Dwarka Sec 23 DDA Park
6.	West	9	2	Vikasपुरi, Janakपुरi

## Distribution of Arsenic beyond permissible limit in the NCT of Delhi (as per Year 2022)

S. No	District	No. of samples analyzed	No. of location affected	Name of Location
1	Nazulland	3	1	Nizamuddin Bridge-2
2	South East	5	1	Nangli Rajपुरa
3	Central	5	1	Jagatपुर



जनस्वास्थ्य अभियांत्रिकी विभाग, हरियाणा  
PUBLIC HEALTH ENGINEERING DEPARTMENT, HARYANA

Bays No. 13-18, Sector-4, Panchkula- 134112  
Ph. 0172-2561672, Website: <https://phedharyana.gov.in>  
SNK Toll Free No. 1800-180-5678

PHED  
Haryana

95

From

The Engineer-in-Chief,  
Public Health Engineering Department,  
Haryana, Bay No.13-18, Sector 4,  
Panchkula.

To

The Chairman,  
Government of India, Ministry of Jal Shakti,  
Department of Water Resources, RD & GR,  
Central Ground Water Authority,  
18/11, Jamnagar House, Mansingh Road,  
New Delhi-110011.  
E-mail: [cgwa@nic.in](mailto:cgwa@nic.in)

Memo. No. 1689

WSSO/NGT-78,

Dated: 22/03/24

Subject: - News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Government" – reg.

Kindly refer to your letter No.CGWA-22/3/2024-CGWA-108 dated 08.03.2024 on the subject cited above.

2. In this connection, it is submitted that the reply by way of affidavit has been filed before the Hon'ble Tribunal on 14<sup>th</sup> February 2024. The brief note and copy of reply by way of affidavit are also enclosed herewith for information please.

DA/As above.

  
Executive Engineer (WSSO),  
for Engineer-in-Chief, Haryana,  
Public Health Engineering Department,  
Panchkula. 

Original Application No.728/2023- Notice issued by National Green Tribunal

BACKGROUND:

1. News item appearing in Hindustan dated 30 November 2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Government"
2. That Hon'ble National Green Tribunal took Suo moto cognizance of the issue and issued notice to the Central Ground Water Authority (CGWA). CGWA and report dated 18 December 2023 was submitted CGWA before Hon'ble Tribunal wherein presence of arsenic in various Districts and 25 States and fluoride in various Districts and 27 States has been mentioned. The notice is issued on basis of results of water samples analysed by Central Ground Water Board during last 20 years, i.e. 2003-2022.
3. That as per the report submitted by CGWA before this Hon'ble Tribunal it has been mentioned that Arsenic is greater than 0.01mg/l and Fluoride greater than 1.5 mg/l had been detected in 18 & 21 districts of Haryana respectively. The data of CGWB is based on the results of water samples collected from Shallow Aquifers like Shallow Tubewells, Hand Pumps, Dug Wells.

Arsenic Contamination:

4. That as per CGWB report, the data for Arsenic has been sent w.e.f. 2003-2022 in which it has been intimated that Parts of 18 districts of Haryana are affected by Arsenic in quantities greater than .01 mg/l (or 10 ppb). It is pertinent to mention here that as per Bureau of Indian Standards, drinking water standard IS10500:2012, the permissible limit of **Arsenic was .05 mg/l (50ppb) and after revision it was reduced to .01 mg/l (10ppb) in the year 2015.**
5. That vide E-mail dated 15 January 2024, Regional Director, CGWB, Chandigarh shared a list with the Public Health Engineering Department and Haryana Water Resources Authority (PHED and HWRA) of 51 sources where Arsenic has been found more than 10ppb during testing conducted between year 2003 to 2022. **Out of these reported 51 sources, only 5 sources of PHED have been marked by CGWB** and other sources are related to hand pumps, dug well, exploratory wells, shallow Tubewells, agriculture Tubewells etc.

6. That the water sources of the Public Health Engineering Department (PHED) Drinking water supply are deep. As per studies of CGWB, they have released a document namely "Concept Note on Geo-Genic Contamination of Ground Water in India", as per this document they have found that **deep aquifers are safe from Arsenic contamination.**
7. That 121 Samples were collected from the private sources and all PHED sources in the affected villages/areas. The water samples of these locations were sent to third party laboratory at Shri Ram Institute for Industrial Research, Delhi and the State Public Health Engineering Department Lab at Karnal. The test report of the samples has been received and it has been found that **none of the source was found affected by Arsenic Contamination higher than the Acceptable limit of 0.01 mg/l (10 ppb).**

#### Fluoride Contamination

8. That as per CGWB report, the data for Fluoride testing during the years 2015-2022 has been given, vide which it has been noticed that Parts of 21 districts are affected by Fluoride higher than 1.5 mg/l. **Fluoride-testings** are being carried out regularly by PHED twice in each year during, i.e. pre-monsoon and post-monsoon period in the NABL Accredited PHE District Laboratories.
9. That vide E-mail dated 15 January 2024, Regional Director, CGWB Chandigarh shared a list with PHED and HWRA of the 136 sources where Fluoride has been found more than 1.5 mg/L during testing conducted between year 2015 to 2022.
10. That 264 Samples were collected from the private sources and all PHED sources (**160 Nos**) in the same affected villages/areas. The water samples of these locations were tested in NABL Accredited District Labs. of PHED. The test reports of all the samples has been received and it has been found that **24** samples collected from PHED sources and **24** samples collected from the private sources have been found to be contaminated with Fluoride greater than 1.5 mg/l, the maximum permissible limit, prescribed as per IS 10500-2012.

#### Findings

11. Thus, from the above explained position in the State of Haryana there is no issue of Arsenic beyond permissible limit in the drinking water sources and there is issue of Fluoride in 24 samples in PHED sources, and supply from these sources have

been stopped and drinking water arrangement has been made from alternate source, i.e., from canal based water works in 20 villages & in balance 4 villages from other tubewells.

12. That the response on behalf of the State of Haryana has been submitted on record on 14.02.2024, in compliance of order dated 23 December 2023 passed by Hon'ble National Green Tribunal.
13. That the in order dated 15.02.2024 passed by the Hon'ble National Green Tribunal, it has been mentioned that the reply of Haryana State has been received.

**STATEMENT IN OA No.728/2023 IN HON'BLE NATIONAL  
GREEN TRIBUNAL (PB), SUBMITTED BY SECRETARY,  
ENVIRONMENT, GOVERNMENT OF KERALA ON BEHALF OF  
THE 12<sup>th</sup> RESPONDENT**

It is submitted that regarding this Hon'ble National Green Tribunal vide order dated 20.12.2023 in OA No.728/2023 "Arsenic found in groundwater in 25 States, fluoride in 27 States Government." a comprehensive report illustrating the current status of the State of Kerala is furnished herewith.

Arsenic is a naturally occurring trace element found in rocks, soils and the water in contact with them. Arsenic has been recognized as a toxic element and is considered a human health hazard. The maximum permissible limit of Arsenic for drinking purpose is 0.01 mg/l (or 10 ppb) as per BIS (Bureau of Indian Standards) Drinking Water Standards (IS 10500:2012). The BIS permissible limit of Arsenic was revised from 0.05 mg/l (50 ppb) to 0.01 mg/l (10 ppb) in the year 2015.

BIS has recommended an upper desirable limit of 1.0 mg/l, as desirable concentration of fluoride in drinking water, which can be extended to 1.5 mg/l, in case no alternative source of water is available. Water with concentration of fluoride more than 1.5 mg/l, are not suitable for drinking purposes.

As per the report by Hon'ble NGT in OA No.728/2023, the cases of Arsenic > 0.01 mg /l, have been recorded in ground water in Kollam District of Kerala and various Districts of Kerala namely, Palakkad,

  
**Dr. Ratnan U Kelkar IAS**  
Secretary  
Environment Department  
Govt. Secretariat  
Thiruvananthapuram.

Alappuzha, Idukki, Ernakulum, Thiruvananthapuram, Malappuram reported Fluoride content > 1.5 mg/l.

Various departments namely, Central Ground Water Board (CGWB), Ground Water Department, Kerala and Centre for Water Resources Development and Management (CWRDM) was instructed to submit a report in this regard by Kerala State Pollution Control Board. An online meeting was also conducted on 31-1-24 in this regard (Minutes of the meeting is enclosed). As per the analysis by these departments, main reason for these contaminants are reported as the geogenic sources. Reports were obtained from the corresponding Departments and the findings are detailed below.

1) Centre for Water Resources Development and Management

CWRDM conducted analysis on total number of 350 samples for fluoride, water quality parameters including bacteriological parameters from 94 Panchayaths of 13 blocks of Palakkad district between May 2014 and December 2014. A total of 48 sampling stations showed value of Fluoride > 1 mg/l (Table 1). Out of which, 25 sampling stations showed value of Fluoride > 1.5 mg/l

Table 1: Details of Locations with Fluoride Concentration >1ppm in Palakkad District.

Sl. No	Station	Latitude-N	Longitude -E	Well type	Panchayath	Fluride concentra tion (mg/l)
1	Santhosh AS	10° 34'4. 8"	76°48'5 4.0"	Bore well	Muthala mada	1.30

  
**Dr. Rathan U Kelkar IAS**  
 Secretary  
 Environment Department  
 Govt. Secretariat  
 Thiruvananthapuram

6076585/2024

	Muthalamada					
2	Public well Muthalamada	10° 34' 4 4.4"	76° 46' 1 9.2"	Open well II	Muthalamada	2.0
3	Rajappan Chulliyar Muthalamada	10° 34' 3 7.2"	76° 46' 5 1.6"	Open well II	Muthalamada	2.10
4	Jailavudeen KSJ Manzil Muthalamada	10° 34' 3 7.2"	76° 46' 5 8.8"	Open well II	Muthalamada	1.60
5	Haneefa Adavumaram Muthalamada	10° 36' 1 8.0"	76° 48' 2 8.8"	Bore well I	Muthalamada	1.90
6	Mohanan Nideesh Agro Farm Muthalamada	10° 34' 1 5.6"	76° 47' 4 2.0"	Bore well	Muthalamada	1.50
7	GLPS Muchenkund	10° 37' 4 8"	76° 44' 6 0"	Open well I	Muthalamada	1.30

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6076585/2024

	u Muthalamada					
8	Public well Muthalama da	10° 37' 2 6.4"	76° 46' 1 9.2"	Open we ll	Muthala mada	2.90
9	Veluchami Govindapura m Muthalamada	10° 35' 5 2.8"	76° 49' 3 0.0"	Open wel l	Muthala mada	1.10
10	Selvaraj Govindapur am Muthalama da	10° 37' 3 7.2"	76° 45' 1 4.4"	Open we ll	Muthala mada	1.60
11	Public well Valiyachella Muthalamada	10° 37' 3 0.0"	76° 47' 3 8.4"	Open wel l	Muthala mada	1.50
12	Ravi Valiyachella Muthalama da	10° 34' 2 2.8"	76° 49' 4 0.8"	Bore wel l	Muthala mada	1.80
13	Mythri Publ ic	10° 33' 4 6.8"	76° 33' 4 6.8"	Open we ll	Muthala mada	1.80

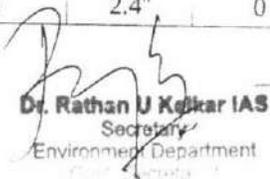
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Environment Department  
Govt. Secretariat  
Thiruvananthapuram

6076585/2024

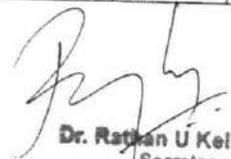
	Well					
	Muthalama da					
14	Yusuf Muthalama da	10° 34' 5 8.8"	76° 45' 0. 0"	Pond	Muthala mada	1.80
15	Jailavudeen Manchira Muthalama da	10° 36' 0. 0"	76° 42' 5 7.6"	Open we ll	Muthala mada	1.80
16	Ismail Manchitra Muthalama da	10° 36' 0. 0"	76° 43' 0. 9"	Open we ll	Muthala mada	1.60
17	Saludeen Muthalamada	10° 36' 0. 0"	76° 43' 0. 8"	Bore well	Muthala mada	1.10
18	Rajamani Muthalamada	10° 36' 0. 0"	76° 44' 0. 0"	Open wel l	Muthala mada	1.30
19	UmmerHatha b Muthalamada	10° 36' 0. 0"	76° 44' 0. 0"	Bore well	Muthala mada	1.10
20	Govt. L P Sc hool Elappully	10° 45' 2 8.8"	76° 44' 2 9.7"	Bore well	Elappully	1.10

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Secretary  
Environment Department  
Govt. Secretariat  
Thiruvananthapuram.

21	Govt. LP School Elappully	10 ° 45' 2 8.8"	76 ° 44' 2 9.7 "	Open well	Elappully	1.20
22	Govt. H S S Kanjikkode	10 ° 47' 5 6.4"	76 ° 44' 3 9.6 "	Bore well	Pudusseri	1.10
23	Govt. L P School Muthalamada	10 ° 36' 2 5.2"	76 ° 44' 2 6.5 "	Open well	Muthala mada	1.10
24	Govt. L P School Muthalamada	10 ° 36' 2 5.2"	76 ° 45' 3 8.4 "	Bore well	Muthala mada	3.10
25	Arvindakshan Pudunagaram	10 ° 39' 5 0.4"	76 ° 41' 1 5.1"	Open well	Pudunaga ram	1.90
26	Narayanan Chettiyar M adom Pallassana	10 ° 39' 1 4.4"	76 ° 39' 3 8.7 "	Bore well	Pallassena	1.60
27	Saleem Tharappadam Ayiloor, Nenmara	10 ° 34' 3 0.0"	76 ° 33' 4 1.6 "	Bore well	Nenmara	1.40
28	Vishnudas Vattekadu	10 ° 36' 3 2.4"	76 ° 40' 5 0 "	Open well	Elavancher y	1.30

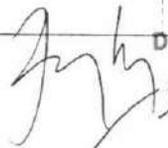
  
**Dr. Rathan U. Kelkar IAS**  
 Secretary  
 Environment Department  
 Govt. of Kerala

29	Eeswaran Namboodiri Kannadi Kuzhalmandam	10° 43' 5 8.8"	76° 36' 5 1.4"	Bore well	Kuzhalmandam	1.30
30	Unnikrishnan Kuzhalmandam	10° 55' 0. 0"	76° 37' 3 0.7"	Bore well	Kuzhalmandam	1.30
31	Dr. Sunil Kottayi Kuzhalmandam	10° 36' 1 2.5"	76° 39' 3 0.4"	Bore Well I	Kuzhalmandam	1.10
32	Mammu Muthuthala Pattambi	10° 48' 1 3.3"	76° 9' 49. 3"	Bore well	Muthuthala	1.10
33	Marappan, Kottamedu	11° 13' 2 0"	76° 41' 4 2"	Bore well I	kottamedu	1.90
34	Nakkappathi piriveOoru, Agali	11° 4' 59 "	76° 35' 4 2"	Open well II	Agali	2.30
35	Ponnan, Mattathukadu	11° 5' 6"	76° 41' 2"	Pipe line	Sholayoor	1.30

  
**Dr. Ratnan U Kelkar IAS**  
 Secretary  
 Environment Department  
 Govt. Secretariat  
 Thiruvananthapuram.

6076585/2024

	Sholayoor					
36	Jayan, Thekkumukkayoor	11° 7' 23"	76° 41' 49"	Jalanidhi project		1.50
37	Sumathi, KodapattyOoru, Sholayoor	11° 8' 35"	76° 42' 58"	Pipe line	Sholayoor	1.40
38	Chamy N, Nairkerpady Agali	11° 3' 43"	76° 37' 44"	Open Well	Agali	2.10
39	Kuruvankandi Ooru, Thavalam Agali	10° 58' 19"	76° 34' 30"	Hand Pump	Agali	1.10
40	Balasubhramanyan, PadavayalOoru Pudur	11° 9' 0"	76° 26' 28"	Bore Well	Pudur	1.10
41	Madheyankallumukki Ooru '60 families	11° 11' 13"	76° 36' 14"	Hand pump		1.70
42	Palanichami Goundar Sholayur	11° 56' 56"	76° 38' 46"	Bore well	Sholayur	2.80
43	R Velligiri Mattathukk	11° 8' 46"	76° 42' 60"	Open well	Sholayur	2.30


**Dr. Rathan U. Kelkar IAS**  
 Secretary  
 Environment Department  
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 Thiruvananthapuram.

5076585/2024

	ad Ooru Sholayur					
44	Thulasi Vannanthal a Ooru Sholayur	11° 7' 56" " "	76° 44' 4" 1" "	Jalanidh i	Sholayur	2.70
45	Thoova Oor u Sholayur	11° 4' 60" " "	76° 44' 1" 1" "	Pipe line	Sholayur	3.10
46	Duraisami Kottathurai Sholayur	11° 8' 16" " "	76° 41' 3" 3" "	Open we ll	Sholayur	2.10
47	Nanjamma Vattalakki	11° 7' 23" " "	76° 43' 9" " "	Bore wel l	Sholayur	2.0
48	Selvan Sholayur	11° 5' 35" " "	76° 43' 6" 0" "	Bore wel l	Sholayur	2.80

The study mainly focused on mapping and monitoring of fluoride in selected regions of Palakkad district to delineate fluoride concentration in the groundwater samples. Sholayur Panchayath of Attappady block in Palakkad District is grossly contaminated with fluoride. Selected schools of eastern parts of Palakkad were surveyed and water samples were collected and analyzed (Table 2). Two de fluoridation filters based on Reverse Osmosis technology was supplied to Govt. H.S.S Muthalamada and Govt. L.P.S Moochenkundu schools

  
**Dr. Rathan U Kelkar IAS**  
 Secretary  
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6076585/2024

in Muthalamada Panchayath where concentration of fluoride  $> 1$  mg/l was detected. CWRDM reported that arsenic contamination was not reported in their studies. Report by CWRDM is submitted as Annexure I.

Table 2: Details of Locations with Fluoride Concentration  $> 1$ ppm in schools of Palakkad District.

Sl. No.	Name of School	Panchayath	Fluoride Concentration(mg/l)
1	Govt. L.P School, Moochenkundu Muthalamada	Muthalamada	1.30
2	Govt. L.P School, Muthalamada	Muthalamada	1.10
3	Govt U.P School, Elappully	Elappully	1.20
4	Govt. H.S.S,Muthalamada	Muthalamada	3.10

## 2) Central Ground Water Board

CGWB reported fluoride content only in districts namely Malappuram (Village: Manjeri), Palakkad (Village: Koppapur and Vattaluki) and Alappuzha (Village: Pazhaveedu and Komalapuram - 1). Locations showing Fluoride concentration higher than BIS limit is shown in Table 3. Arsenic content was not found in the studies conducted by CGWB. Report by CGWB is submitted as Annexure II.

Table 3: Locations showing the Fluoride concentration higher than BIS limit ( $>1.5$ mg/L)

	<p><b>Dr. Rathan U Kelkar IAS</b> Secretary Environment Department Govt. Secretariat Thiruvananthapuram.</p>
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6076585/2024

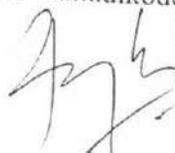
S.No.	District	Block	Village	Latitude	Longitude	F
1	Malappuram	Manjeri	Manjeri	11.1201	76.1201	2.092
2	Palakkad	Chittur	Koppa nur	10.7600	76.7800	4.49
3	Palakkad	Attappadi	Vattal uki	11.1400	76.7200	1.52
4	Alappuza	Ambal appuz ha	Pazha veedu	9.4644	76.3655	1.88
5	Alappuza	Aryad	Komal apura m-1	9.5422	76.3422	1.8

### 3) Central Laboratory, KSPCB

Heavy metal testing is done half yearly by the Board in 17 stations. As per the analysis conducted, the value of Fluoride is within limits and Arsenic values are found to be within limits in all cases except once (well at Kureepuzha, Kollam) which showed a value of As as 0.031 mg/l (>0.01 mg/l) in October 2023. Further studies will be carried out in this regard. Report by Central Laboratory, KSPCB is submitted as Annexure III

### 4) Ground Water Department, Kerala

As per the report by Kerala Groundwater Department fluoride concentration greater than 1.5 mg/l is reported in Palakkad (Village: Kannambra, Kalladikode, Cheruplacherry, Mannarkad, Nallepilly and

  
**Dr. Rathan U Kelkar IAS**  
 Secretary  
 Environment Department  
 Govt. Secretariat  
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6076585/2024

Elavancherry) and Alappuzha (Village: Ramankari). Locations showing the Fluoride concentration higher than BIS limit ( $>1.5\text{mg/L}$ ) is shown in Table 4. Arsenic content higher than BIS limit is not reported by Ground Water Department. The State Groundwater Department is implementing remedial measures such as artificial recharge measures, activities such as Catch the rain Programme of Ministry of Jal Sakthi and also conducting awareness programs to the concerned. Report by Ground Water Department, Kerala is submitted as Annexure IV.

Table 4: Observation Well Locations showing the Fluoride concentration higher than BIS limit ( $>1.5\text{mg/L}$ )- established by State Groundwater Department.

District	Block	Village	Well Type	Latitude	Longitude	Fluoride(FI) ( $>1.5\text{mg/L}$ )
Palakkad	Alathur	Kannambra	Open Well	10.6158	76.4583	1.85
Palakkad	Mannarkad	Kalladikode	Open Well	10.8930	76.5391	1.53
Palakkad	Ottappalam	Cherpulacherry	Open Well	10.8813	76.3186	1.97
Palakkad	Mannarkad	Mannarkad	Open Well	10.9925	76.4586	1.87
Palakkad	Chittur	Nalleppilly	Open Well	10.7405	76.8169	1.7
Palakkad	Chittur	Elavancherry	Bore Well	10.5974	76.6636	3.58
Alappuzha	Kuttanad	Ramankari	Tube Well	9.4286	76.4674	1.6

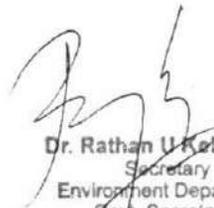
  
**Dr. Rathan U Kelkar IAS**  
 Secretary  
 Environment Department  
 Govt. Secretariat  
 Thiruvananthapuram

Based on the details furnished from corresponding Departments, it can be concluded that Fluoride contamination is mostly seen in Palakkad (Panchayats: Muthalamada, Pallassena, Agali and Sholayur; Villages- Koppanur, Vattaluka), Malappuram (Village – Manjeri) and Alappuzha (Komalapuram-1, Pazhaveedu) . Arsenic contamination is not reported in the studies. The source of contamination is probably geogenic in nature.

From the above, it is humbly submitted that it is necessary to earmark the affected areas by spatial analysis studies by the State Ground Water Department and remedial measures like provision of rain water harvesting facilities, provision of filter such as Reverse Osmosis plant, use of surface water for drinking purpose or alternative source of water to the people are to be taken in the affected area by concerned departments like Kerala Water Authority or Water Resources Department through the respective Local Self Government Institution.

Dated this 16<sup>th</sup> February 2024



  
Dr. Rathan U. Kelkar IAS  
Secretary  
Environment Department  
Govt. Secretariat  
Thiruvananthapuram.

(112)

No.AM-201/1/2024-MI-MI  
GOVERNMENT OF MANIPUR  
SECRETARIAT:MINOR IRRIGATION DEPARTMENT

Imphal, the 18<sup>th</sup> March, 2024

To

Dr.S.K.Ambast,  
Chairman, Central Ground Water Authority,  
Ministry of Jal Shakti, Government of India,  
18/11,Jamnagar House, Mansing Road,  
New Delhi-110011.

Subject:-News item appearing in Hindustan dated 30-11-2023  
titled "Arsenic found in groundwater in 25 States,  
Fluoride in 27 States."

Sir,

In inviting a reference letter No.CGWA-22/3/2024-CGWA dated 08-03-2024 on the above subject , I am directed to state that a **Short Affidavit** has already been filed in connection with **Original Application** No. 728 of 2023 before the NGT, New Delhi (**Annexure-I**).

Further, it is submitted that as para-4 is related to Public Health Engineering Department, Manipur. Chief Engineer (PHED), Manipur has furnished its reply vide letter No. CE/PHE/TECH/2-282/2024/4009 dated 15-03-2024(**Annexure-II**) as detailed below:

Para-4	Reply
As drinking water supply is responsibility of the State Government, this authority hereby directs the State/UT under your jurisdiction to ensure Arsenic/Fluoride free water drinking supply to its populace.	The main source of water supply schemes in the State is the surface water. Extraction of groundwater to supplement the surface water source of the existing water supply schemes is very minimal. Arsenic content has been reported by Central Groundwater Board(CGWB) in the year 2004-05 in four samples of Thoubal (which is now Kakching) and Bishnupur districts of Manipur. The wells have been abandoned. Further, there is no report of habitation being affected with Arsenic/Fluoride contamination.
Action(s) taken by the State in this regard may urgently be communicated to this Authority, which should, inter-alia, include habitations affected by arsenic/fluoride in Groundwater, habitations already covered under safe/alternate water supply (including the number under Jal Jeevan Mission),umber of arsenic and fluoride free wells constructed, number of arsenic/fluoride removal plant installed, <i>in-situ</i> remediation schemes(if any), awareness programmes etc.	As of now, there is no action taken regarding construction of arsenic and fluoride free wells, installation of arsenic/fluoride removal plants, <i>in-situ</i> remediation schemes etc. However, the department is planning to take up project for augmentation of source for various water supply schemes through boring of wells. For such areas where groundwater will be used, all necessary water testing will be done in the State Laboratory and necessary action will be taken in this regard.

Para-4	Reply
The information about number of health cases reported due to consumption of arsenic/fluoride ground water may also be provided.	Till date, there is no report of health cases reported due to consumption of arsenic/fluoride groundwater.

Encl:- As above

Yours faithfully,



( Laishram Delina Devi )  
Joint Secretary (MI), Govt. of Manipur.

Copy to:-

1. Secretary to Chief Minister, Manipur
2. Staff Officer to Chief Secretary, Govt. of Manipur
3. PS to Commissioner (MI), Govt. of Manipur
4. Chief Engineer, MID, Manipur
5. Chief Engineer, PHED, Manipur
6. Guard File

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 728 OF 2023

IN THE MATTER OF:

IN RE: NEWS ITEM APPEARING IN HINDUSTAN DATED 30.11.2023  
TITLED "ARSENIC FOUND IN GROUNDWATER IN 25 STATES,  
FLUORIDE IN 27 STATES: GOVT."

INDEX

Sl. No.	Particulars	Page No.
1.	Short Affidavit on behalf of State of Manipur	<del>3</del> 1-4
2.	A true and correct copy of the Report dated 08.02.2024 submitted by Regional Director, Central Ground water Board	5

Date: 14.02.2024

Place: New Delhi

Filed By:



Pukhrambam Ramesh Kumar  
Advocate for State of Manipur

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 728 OF 2023

**IN THE MATTER OF:**

IN RE: NEWS ITEM APPEARING IN HINDUSTAN DATED 30.11.2023  
TITLED "ARSENIC FOUND IN GROUNDWATER IN 25 STATES,  
FLUORIDE IN 27 STATES: GOVT."

**SHORT AFFIDAVIT ON BEHALF OF THE STATE OF MANIPUR**

I, Dr. Vineet Joshi (IAS), Chief Secretary, Government of Manipur do  
hereby solemnly affirm and sincerely state as follows:

- I. That, I am presently serving in the aforesaid capacity and am well conversant with the issues raised by this Hon'ble Court in the present Original Application and as such I am authorized to swear this affidavit on behalf of the State of Manipur.
- II. That, this Hon'ble Tribunal vide order dated 20.12.2023 impleaded certain States and UTs as Respondents and issued notice to them in the aforementioned Original Application.
- III. That, it is respectfully submitted that as per the Report submitted by the Central Ground Water Board there are 230 districts in 25 states/UTs across the country where instances of one or more Arsenic contamination have been detected. With respect to the State of Manipur 2 (two) districts namely Bishnupur and Thoubal, are found to have arsenic contamination in the groundwater.

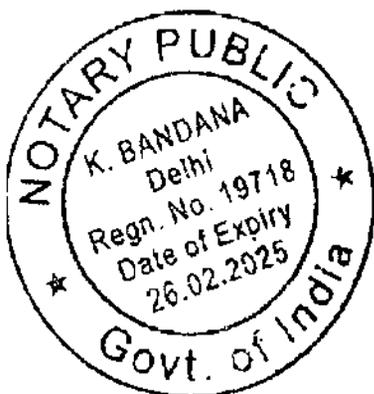


Vineet Joshi

- IV. That, it is further submitted that the aforesaid Report indicated that there are 469 districts in 27 States/UTs across the country where instances of one or more Fluoride contamination have been detected. With respect to the State of Manipur, as per the Report, only 1 (one) district namely Thoubal district, is found to have localized occurrence of Fluoride in groundwater.
- V. That, it is submitted that State Ground Water Authority for the State of Manipur is not constituted yet and since the State is still under the authority of Regional Office of North Eastern Region (Central Ground Water Board), Guwahati, the Administrative wing of Minor Irrigation Department sought a report from them.
- VI. That, it is humbly submitted that Regional Director of North Eastern Region (Central Ground Water Board), Guwahati submitted its report with respect to the contamination of fluoride and arsenic in the water sample collected from the state. As per their findings during its Aquifer mapping studies, 2017-2018 higher concentrations of fluoride and arsenic in a few of the shallow tube wells and dug wells in the Thoubal district of Manipur were reported. The Report stated that except for a few local patchy occurrences of fluoride, arsenic and Iron groundwater was potable and good for domestic, agricultural and industrial uses.

Further, the report suggests that fluoride content in the groundwater varied from 0.24 to 1.8 mg/l (or ppm), in which one water sample collected from STW at Mairambam village has shown concentration of fluoride as 1.8 mg/l (or

Vineet Dahi



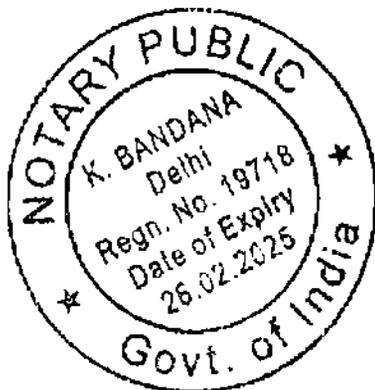
ppm) which is slightly beyond permissible limit of BIS (ie. 1.5 mg/l).

With respect to Arsenic concentration in groundwater in only one location at Phundrei village in Kakching/Thoubal district of Manipur was found as 0.0234 mg/l (or ppm) which is slightly beyond permissible limit of BIS (i.e. 0.01 mg/l).

Further, the report indicated that arsenic content in shallow groundwater was reported in a few locations of Thoubal and Bishnupur districts during District Ground Water Management Studies, 2004-05 of CGWB, NER, Guwahati. However, the shallow tube wells have already been abandoned and not in use for the last many years.

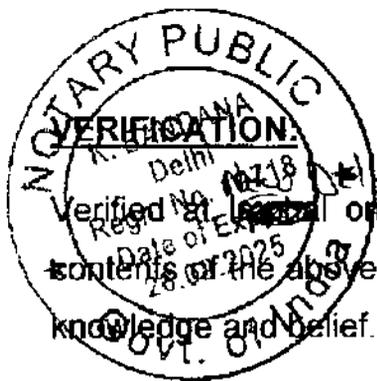
A true and correct copy of the Report dated 08.02.2024 submitted by Regional Director, Central Ground water Board is annexed hereto and marked as **Annexure-A [pg. 5 ]**

VII. That, the answering Deponent humbly prays that the instant affidavit on behalf of the State of Manipur may kindly be taken on record. The Deponent further undertakes to comply with the directions that may be passed by this Hon'ble Tribunal from time to time during the course of the hearing of the present matter.



*Vineet-Dohi*

**DEPONENT**  
**Chief Secretary**  
**Government of Manipur**



Verified at ~~Delhi~~ on this 14 FEB 2024 day of February, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

*Vincent Jami*

**DEPONENT**  
**Chief Secretary**  
**Government of Manipur**

**ALL DOCUMENTS IDENTIFIED**

14 FEB 2024



**ATTESTED**  
**NOTARY PUBLIC DELHI**  
 Govt. of India  
 Mob. 9654768498

GOVERNMENT OF MANIPUR  
PUBLIC HEALTH ENGINEERING DEPARTMENT

No CE/PHE/TECH/2-282/2024/4009

Imphal, the 15<sup>th</sup> March 2024

To

The Chief Engineer,  
MI Department, Manipur

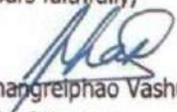
Subject: News items appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States:Govt"

Sir,

I am to enclose herewith the information related to the News items appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States:Govt" for favour of further necessary action.

Encl.: As stated above

Yours faithfully,

  
(Shangreiphao Vashumwo)  
Chief Engineer  
PHED Manipur

Copy to:

1. File concerned

## Annexure-I

Para no. 4	Reply
<p>As drinking water supply is responsibility of the State Government, this authority hereby directs the State/UT under your jurisdiction to ensure Arsenic/Fluoride free water drinking supply to its populace.</p>	<p>The main source of water supply schemes in the State is the surface water. Extraction of Groundwater to supplement the surface water source of the existing water supply schemes is very minimal. Arsenic content has been reported by Central Groundwater Board (CGWB) in the year 2004-05 in four samples of Thoubal (which is now Kakching) and Bishnupur districts of Manipur. The wells have been abandoned. Further, there is no report of habitation being affected with Arsenic/Fluoride contamination.</p>
<p>Action(s) taken by the State in this regard may urgently be communicated to this Authority, which should, <i>inter-alia</i>, include habitations affected by arsenic/fluoride in groundwater, habitations already covered under safe/alternate water supply(including the number under Jal Jeevan Mission), number of arsenic and fluoride free wells constructed, number of arsenic/fluoride removal plant installed, <i>in-situ</i> remediation schemes(if any), awareness programmes etc.</p>	<p>As of now, there is no action taken regarding construction of arsenic and fluoride free wells, installation of arsenic/ fluoride removal plants, <i>in-situ</i> remediation schemes etc. However, the department is planning to take up project for augmentation of source for various water supply schemes through boring of wells. For such areas where groundwater will be used, all necessary water testing will be done in the State Laboratory and necessary action will be taken in this regard.</p>
<p>The information about number of health cases reported due to consumption of arsenic/fluoride groundwater may also be provided.</p>	<p>Till date, there is no report of health cases reported due to consumption of arsenic/fluoride groundwater.</p>

Government of India  
 MINISTRY OF JAL SHAKTI  
 Department of Water Resources, RD & GR  
 CENTRAL GROUND WATER BOARD  
 North Eastern Region  
 BHUJAL BHAWAN, Betkuchi, Opp. ISBT  
 Guwahati - 781 035



भारत सरकार  
 जल शक्ति मंत्रालय  
 जल ससाधन, नदी विकास और गंगा संरक्षण विभाग  
 केन्द्रीय भूमि जल बोर्ड, पूर्वांचल क्षेत्र  
 भूजल भवन, बेंतकुची, आई एस बी टी के सामने  
 गुवाहाटी - 781 035

No. CGWB/NER/AAP/01-2024-1993  
 Dated 8<sup>th</sup> February 2024

To

The Joint Secretary (MI) to the Govt. of Manipur  
 Minor Irrigation Department  
 New Secretariat, Imphal 795001

Subj:- Notice in original Application No.828/2023 IN RE : News items appearing in Hindustan dated 30-11.2023 titled "Arsenic found in ground water in 25 states, fluoride in 27 State Govt."  
 Ref. No. AM-201/1/2024-MI-MI dated 31.01.2024

Madam,

In inviting the Govt. of Manipur letter vide No. AM-201/1/2024-MI-MI dated 31.01.2024 on the subject cited above, the following is the compliance of the information :

As per the findings of Central Ground Water Board, North Eastern Region, Guwahati during its Aquifer mapping studies, 2017-18 under National Project on Aquifer Management 1.0 (NAQUIM 1.0), higher concentration of fluoride(F) and arsenic (As) in few of the shallow tube wells (STW) and dug wells (DW) in Thoubal district of Manipur has been reported. Except a few local patchy occurrences of fluoride(F), arsenic (As) and iron (Fe), ground water is potable, and good for domestic, agricultural, and industrial uses.

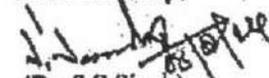
Fluoride content in the groundwater varied from 0.24 to 1.8 mg/l (or ppm), in which one water sample collected from STW at Mairambam village has shown concentration of fluoride(F) as 1.8 mg/l (or ppm) which is slightly beyond permissible limit of BIS (i.e.1.5mg/l).

Arsenic concentration in groundwater in only one location at Phundrei village in Kakching\*/Thoubal district in Manipur was found as 0.0234 mg/l (or, ppm) which is slightly beyond permissible limit of BIS (i.e. 0.01 mg/l). [\* Now, Thoubal district was divided into Thoubal and Kakching districts].

Arsenic content in shallow groundwater was reported in few locations of Thoubal and Bishnupur districts during District Ground Water Management Studies, 2004-05 of CGWB, NER, Guwahati. However, the shallow tube wells have already been abandoned and not in used for the last many years,

It is suggested that exploration of deeper groundwater sources like deep tube wells (DTWs) need to be taken up to access arsenic-free water. Similarly, alternative water sources such as treated surface water or rainwater harvesting (RWH) could provide arsenic-free water in affected areas.

Yours faithfully,

  
 (Dr. S S Singh)  
 Scientist-D (HG)  
 For Regional Director

Copy to:-

1. TS to the Regional Director, CGWB, NER, Guwahati
2. The Chief Engineer, MID, Govt. of Manipur

**GOVERNMENT OF MEGHALAYA**  
**PUBLIC HEALTH ENGINEERING DEPARTMENT**

---

No. PHE 126/2015/51,

Dated Shillong, the 15<sup>th</sup> March, 2024

From: Shri. A. A. Lamare  
Deputy Secretary to the Govt. of Meghalaya.

To: The Member Secretary,  
Central Ground Water Authority,  
Department of Water Resources, RD & GR  
Ministry of Jal Shakti,  
New Delhi.

Sub: News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Flouride in 27 States: Govt." - regarding.

Sir,

I am directed to enclose herewith a copy of the Action Taken Report at Annexure I pertaining to "News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, Flouride in 27 States: Govt for favour of your kind information.

Yours faithfully,

  
Deputy Secretary to the Govt. of Meghalaya,  
Public Health Engineering Department

ACTION TAKEN REPORT

With reference to para 4 of File No. CGWA-22/3/2024-CGWA Dated 08.03.2024 on the subject News item appearing in Hindustan Dated 30/11/2023 titled "Arsenic found in groundwater in 25 states, Fluoride in 27 states : Govt", the requisite information from the PHE Department, Meghalaya are as follows:

1. As per Original Application No.728/2023 of the National Green Tribunal Act, 2010 placed before the National Green Tribunal, Principal Bench, New Delhi; the State of Meghalaya does not feature in the list of States having arsenic in groundwater. However, it features in the list of States having localized occurrence of fluoride in groundwater as per court order and indicated in column below:

Sl. No.	State	Parts of Districts having Fluoride (>1.5 mg/L)	No. of Districts
16	Meghalaya	East Jaintia, West Garo Hills, Ri Bhoi, North Garo Hills, Khowai.	5

Note : Khowai is a district in the state of Tripura.

2. As per latest reports sourced by the PHED from CGWB, the presence of fluoride in groundwater is as per table listed below :-

**"HIGH FLOURIDE CONCENTRATIONS IN MEGHALAYA**

**Fluoride in Shallow Aquifer** (Reference : REPORT ON AQUIFER MAPPING AND MANAGEMENT PLAN OF NORTH GARO HILLS DISTRICT, MEGHALAYA(AAP 2019-20))

Sl. No.	Village/ Location	Taluka/ Block	District	Latitude/Longitude/ RL	Source	Aquifer Type	pH*	Fluoride (mg/l)
1	Resuhot Spring	Resubelpara	North Garo Hills	25°54'52.45"/ 90°35'59.56"/ 76m	Spring	Gneiss	7.86	1.7

**Fluoride in deeper Aquifer** : The concentration of fluoride beyond permissible limit is found in East Jaintia Hills and West Garo Hills district. The details of bore well having high fluoride concentration is shown in the table below:

Table Location of bore well having high flouride concentration

Location	District	Block	Depth drilled (mbgl)	Aquifer type	pH	Aquifer tap/zone (m bgl)	Fluoride (Mg/l)
Mynthlu EW	East Jaintia Hills	Saipung	200.00	Sandstone	7.08	68.60 to 69.60 191.20 to 192.20	3.90
Umsiang	Ri-Bhoi	Umsning	203.00	Granite Gneiss	7.03	28.69 to 31.82 ,178.94 to 181.94	8.0
Mawsyntai	Ri-Bhoi	Umling	123.20	Granite	6.90	46.0 – 50.0, 122.0 – 123.0, 125.5 – 126.20	1.87
EW Chasingre	West Garo Hills	Rongram	203.59	Granite Gneiss	7.97	80 to 87	1.70
EW Rongram	West Garo Hills	Rongram	140.69	Granite Gneiss	8.90	122 to 125	12.20

Location	District	Block	Depth drilled (mbgl)	Aquifer type	pH	Aquifer tap/zone (m bgl)	Flouride (Mg/l)
EW Jengjal	West Garo Hills	Rongram	203.59	Granite Gneiss	8.30	28 to 31	1.90
						45 to 46	
						117 to 119	
EW Dadenggre	West Garo Hills	Dadenggre	118.77	Granite Gneiss	10.50	49 to 50	19.10
						116 to 118	

It is pertinent to note that in all the above locations, supply of drinking water by PHED Meghalaya has not been sourced from groundwater but the source of water supply provided by PHE Department to the above locations are from surface sources only.

Email

M.Sivakumar Regional Director

(25)

**NGT-Arsenic presence in GW in Puducherry-Nil report -submitted-reg****From :** wtlpdy@gmail.com

Fri, Mar 15, 2024 07:39 PM

**Subject :** NGT-Arsenic presence in GW in Puducherry-Nil report -  
submitted-reg

1 attachment

**To :** M.Sivakumar Regional Director <rdsecr-cgwb@nic.in>**Cc :** eepdpwd@gmail.com

Dear Madam,

As discussed , I attach herewith the scanned copy of the letter pertaining to the above subject for your kind perusal please.

Thanks

L. Anita Ben

Biochemist

Public Health Division

PWD Puducherry

✓

No.7670/PW/PHD/DB-WTL/2023-2024  
GOVERNMENT OF PUDUCHERRY  
PUBLIC WORKS DEPARTMENT  
PUBLIC HEALTH DIVISION

\*\*\*

To

Dt: 15-03-2024

The Chairman,  
Central Ground Water Authority,  
Department of Water Resources, RD & GR,  
Ministry of Jal Shakti,  
New Delhi.

Sir

Sub : NGT – Arsenic found in ground water in 25 states, fluoride in 27 states – Nil  
status submitted - Reg.  
Ref : File No. CGWA – 22/03/2024 – CGWA-93, dt: 08-03-2024.

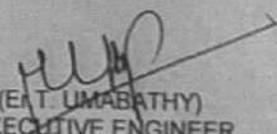
\*\*\*

With reference to the above I submit the status report on the issue of "Arsenic found in ground water in 25 states, fluoride in 27 states, relating to the state of Puducherry as detailed below.

In Puducherry, as per the Central Ground Water Board Water Quality Map and reports, it has been reported that in one part in Puducherry district, arsenic presence was detected in ground water.

In this context, the water samples from ground water sources in Puducherry were tested for heavy metals and trace elements from the year 2005 onwards and found to be well within the permissible limits. As per our latest test reports dt. 12-05-2020 of ground water samples tested in NABL accredited laboratory, the values of total arsenic are found to be BDL (Below Detectable Limit, 0.001 mg/l) and hence can be confirmed that there is no presence of arsenic in ground water in Puducherry.

This is for your kind information please.

  
(E.T. UMABATHY)  
EXECUTIVE ENGINEER

Copy submitted to:

1. The Chief Engineer, PWD, Puducherry
  2. The Superintending Engineer-II, PWD, Puducherry
- } - for favour of information please



OFFICE OF THE CHIEF ENGINEER (JJM),  
PHED, 2-CIVIL LINES, JAL BHAWAN, RAJASTHAN,  
JAIPUR 302006



127

Phone: 0141-2224049, Fax: 141-, e-mail: [rj-cejjm@nic.in](mailto:rj-cejjm@nic.in)

S.N.: F()/CE(JJM)/CGWA/2023-24/ 12469

Date: 13.03.2024

Secretary, PHED  
Govt. of Rajasthan, Jaipur

**Sub.:** News item appearing in Hindustan dated '30.11.2023 titled "arsenic found in groundwater in 25 states, fluoride in 27 states: Govt."- reg.

**Ref.:** 1. National Green Tribunal order dtd. 15.02.2024 directed CGWA to file fresh report within six weeks; News item appearing in Hindustan dated '30.11.2023 titled "arsenic found in groundwater in 25 states, fluoride in 27 states: Govt.

2. Letter, file no. CGWA-22/3/2024-CGWA (105) dtd. 08.03.2024 by Chairman, CGWA Government of India Ministry of Jal Shakti, Department of Water resources, RD & CR Central Ground Water Authority.

In reference to the referred letters, regarding the original application no. 728/2023 titled "Arsenic found in groundwater in 26 states, fluoride in 27 states: Govt.", Hon'ble tribunal by exercising *suo moto* jurisdiction under section-14 & 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic & Fluoride in groundwater, contaminating it & causing serious toxic effect to the human body. Hon'ble Tribunal vide order dtd. 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within 01 month from the date of receipt of notice.

Furthermore, Hon'ble Tribunal vide order dtd. 15.02.2024 directed CGWA to file fresh report within 06 weeks and also directed 27 States/UTs, who have not filed, to file their response within 06 weeks.

Regarding this, it is to be submitted that as per format C17 A- No. of Quality affected Habitations & population (As on 12.03.2024) the number of arsenic affected villages in the state is Zero, and 112 villages have been found fluoride affected, water supply in all of these 112 villages have been covered with CWPP. Over the period of time as a short term measure 3455 solar energy based De Fluoridation units in exclusive fluoride affected habitations and 4027 RO plants have been installed in multi quality affected habitations. As of now there is no habitation with arsenic impurity and all fluoride affected habitations are covered either with surface sources or with stand alone CWPP.

**Encl.:** Format C17 A- No. of Quality affected Habitations & population (As on 12.03.2024)

*D. K. Gaur*  
(D. K. Gaur) 13/3/2024

Chief Engineer (JJM)  
PHED Rajasthan, Jaipur  
Date: 13.03.2024

S.N.: F()/CE(JJM)/CGWA/2023-24/ 12470  
Copy to the following for information & necessary information:  
1. Chief Chemist (JJM &R), PHED Rajasthan, Jaipur

*D. K. Gaur* 13/3/24  
Chief Engineer (JJM)  
PHED Rajasthan, Jaipur

## Office of The Chief Chemist (JIM &amp; R) PHED, Rajasthan, Jaipur

No. CC(JIM&amp;R)/2023 24/ 8540 42

Date 13/03/2024

Chief Engineer (JIM)  
PHED, Rajasthan, Jaipur

Subject News Item appearing in Hindustan dated '30 11 2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt "-Reg

- Reference:
1. Hon'ble of National Green Tribunal order dated 15 02 2024 directed CGWA to file fresh report within six weeks News Item appearing in Hindustan dated '30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt."
  2. Letter, File No: CGWA-22/3/2024-CGWA (105) dated 08 03 2024 by Chairman, CGWA Government of India Ministry of Jal Shakti, Department of Water Resources, RD & CR Central Ground Water Authority

Sir,

As mentioned under the above referred letters, regarding to the Original Application No. 728/2023 titled "Arsenic found in groundwater in 26 States, fluoride in 27 States: Govt," Hon'ble Tribunal by exercising Suo motto jurisdiction under Section 14 and 15 of National Green Tribunal Act, 2010, expressing serious concern of the issue of presence of toxic elements Arsenic and Fluoride in groundwater, contaminating it and causing serious toxic effect to the human body. Hon'ble Tribunal vide order dated 20.12.2023, impleaded 27 States/UTs as respondent and directed to file response within one month from the date of receipt of Notice.

Furthermore, Hon'ble Tribunal vide order dated 15.02.2024 directed CGWA to file fresh report within six weeks and also directed States/UTs, who have not filed, to file their response within six weeks.

Regarding this, it is to be submitted that as per Format C17 A- No of Quality Affected Habitations & Population (As On 12/03/2024) the number of Arsenic affected village in the state is zero, and 112 villages have been found fluoride affected, water supply in all of these 112 village have been Covered with CWPP / IHP to provide water as per permissible limit of fluoride parameter

Enclosed: Format C17 A- No of Quality Affected Habitations & Population  
(As On 12/03/2024)

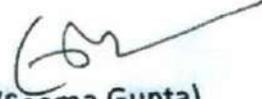
*(Seema Gupta)*  
13/3/24  
Chief Chemist (JIM & R)  
PHED, Rajasthan, Jaipur

No.:CC(JJM&R)/2023-24/ 8540-42

Date: 13/03/2024

Copy to -

1. PS to Secretary, PHED, Rajasthan, Jaipur
2. MD (JJM), PHED, Rajasthan



(Seema Gupta)  
Chief Chemist (JJM & R)  
PHED, Rajasthan, Jaipur

# Jal Jeevan Mission

Department of Drinking Water & Sanitation  
Ministry of Jal Shakti

Format C-17 A- No Of Quality Affected Habitations & Population As On 12/03/2024

State Rajasthan

S No	District	Contamination Wise Number Of Habitations & Population													
		Total Habs	Fluoride Covered with CWPP / IHP	Fluoride Covered with IHP	Arsenic Covered with CWPP / IHP	Arsenic Covered with IHP	Iron Covered with CWPP / IHP	Iron Covered with IHP	Salinity Covered with CWPP / IHP	Salinity Covered with IHP	Nitrate Covered with CWPP / IHP	Nitrate Covered with IHP	Heavy Metal Covered with CWPP / IHP	Heavy Metal Covered with IHP	
	<b>Total</b>	<b>9,103</b>	<b>123</b>	<b>112</b>	<b>112</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>0</b>	<b>8,559</b>	<b>6</b>	<b>428</b>	<b>5</b>	<b>0</b>	<b>0</b>
1	Amber	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Miran	40	28	27	27	0	0	0	0	13	1	0	0	0	0
3	Anoopgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Balotra	1,321	0	0	0	0	0	0	0	1,320	0	1	0	0	0
5	Banswara	4	0	0	0	0	0	0	0	0	0	4	0	0	0
6	Bikaner	3	0	0	0	0	0	0	0	2	0	1	0	0	0
7	Barnali	6,192	11	9	9	0	0	0	0	6,182	2	1	0	0	0
8	Beawar	12	0	0	0	0	0	0	0	0	0	12	0	0	0
9	Bharatpur	109	0	0	0	0	0	0	0	109	0	0	0	0	0
10	Bhilwara	12	1	1	1	0	0	0	0	5	0	6	0	0	0
11	Bikaner	97	3	1	1	0	0	0	0	14	1	82	1	0	0
12	Bundi	54	0	0	0	0	0	0	0	35	0	19	0	0	0
13	Chittaurgarh	71	2	1	1	0	0	1	0	35	0	34	1	0	0
14	Churu	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Dausa	31	12	10	10	0	0	0	0	5	0	16	2	0	0
16	Deeg	304	0	0	0	0	0	0	0	298	0	6	0	0	0
17	Dhaulpur	1	0	0	0	0	0	0	0	1	0	0	0	0	0
18	Didwana														
18	Kuchaman	2	0	0	0	0	0	0	0	0	0	2	0	0	0
19	Dudu	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Dungarpur	18	1	0	0	0	0	0	0	1	0	17	1	0	0
21	Ganganagar	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Gangapurcity	24	0	0	0	0	0	0	0	19	0	5	0	0	0
23	Hanumangarh	3	0	0	0	0	0	0	0	3	0	0	0	0	0
24	Jaipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Jaipur Gramin	2	0	0	0	0	0	0	0	2	0	0	0	0	0
26	Jaisalmer	46	28	28	28	0	0	1	0	2	0	15	0	0	0
27	Jalor	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	Jhalawar	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	Jhunjhununi	9	2	2	2	0	0	0	0	4	0	3	0	0	0
30	Jodhpur	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Jodhpur Gramin	4	0	0	0	0	0	0	0	4	0	0	0	0	0
32	Karauli	4	0	0	0	0	0	0	0	2	0	2	0	0	0
33	Kekri	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Khairthal-Tjara	0	0	0	0	0	0	2	0	14	0	9	0	0	0
35	Kota	25	0	0	0	0	0	0	0	1	0	1	0	0	0
36	Kotputli-Behror	2	0	0	0	0	0	0	0	0	0	0	0	0	0
37	Nagaur	0	0	0	0	0	0	0	0	0	0	0	0	0	0
38	Neem Ka Thana	2	2	2	2	0	0	0	0	4	0	6	0	0	0
39	Pali	17	7	7	7	0	0	0	0	4	0	6	0	0	0
40	Phalodi	514	22	22	22	0	0	0	0	437	0	55	0	0	0
41	Pratapgarh	101	0	0	0	0	0	0	0	1	0	100	0	0	0
42	Rajsamand	10	0	0	0	0	0	0	0	2	0	8	0	0	0
43	Salunbar	0	0	0	0	0	0	0	0	0	0	0	0	0	0
44	Sanchar	0	0	0	0	0	0	0	0	3	0	2	0	0	0
45	Sawai Madhopur	5	0	0	0	0	0	0	0	1	0	2	0	0	0
46	Shahpura	3	0	0	0	0	0	0	0	1	0	7	0	0	0
47	Sikar	14	2	2	2	0	0	0	0	5	0	7	0	0	0
48	Sirohi	0	0	0	0	0	0	0	0	0	0	0	0	0	0
49	Tonk	0	0	0	0	0	0	0	0	0	0	0	0	0	0
49	Tonk	0	0	0	0	0	0	0	0	35	2	12	0	0	0
50	Udaipur	47	2	0	0	0	0	0	0	0	0	0	0	0	0
	<b>Total</b>	<b>9,103</b>	<b>123</b>	<b>112</b>	<b>112</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>0</b>	<b>8,559</b>	<b>6</b>	<b>428</b>	<b>5</b>	<b>0</b>	<b>0</b>

Source <https://rajshakti.gov.in>

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12 PM

PRINTABLE FORMAT

Report Printed On 13/03/2024 12 01 35

1. Habitations with any contamination including Arsenic are counted under 'Arsenic' Column.
2. Habitations with any contamination including Fluoride and without Arsenic are counted under 'Fluoride' Column.
3. Habitations with any contamination including Iron and without Arsenic and Fluoride are counted under 'Iron' Column.
4. Habitations with any contamination including Salinity and without Arsenic, Fluoride and Iron are counted under 'Salinity' Column.
5. Habitations with any contamination including Nitrate and without Arsenic, Fluoride, Iron and Salinity are counted under 'Nitrate' Column.
6. Habitations with any contamination including Heavy Metal and without Arsenic, Fluoride, Iron, Salinity and Nitrate are counted under 'Heavy Metal' Column.
7. CWPP Habs - Habitations have been covered by CWPPs.

SPEED POST:

132

**Government of Telangana  
Mission Bhagiratha Department**

From  
G.Krupakar Reddy, B.E.,  
Engineer-in-Chief,  
Mission Bhagiratha,  
Errumanzil, Hyd - 500082.  
Hyderabad.

To  
The Regional Director,  
Central Ground Water Board,  
Southern Region,  
GSI Post, Bandlaguda.  
Hyderabad - 500 068.

**Lr.No. SLL / Hyd / Arsenic & Flouride/128/2024 Dt : 05.03.2024.**

Sir,

**Sub:** SLL, Hyderabad - Presence of Arsenic & Fluoride in Ground Water  
- Report submitted - Regarding.

**Ref:** F.No. T/30/CGWB/SR/CGWA/2022-23-357, Dated: 28.02.2024  
from the Regional Director, Central Ground Water Board, Southern  
Region, Hyderabad.

\*\*\*\*\*

Through the reference cited, this office was requested to furnish a copy of the reply affidavit with regard to vulnerable locations of Arsenic and flouride in ground water in the state duly furnishing remedial measures taken or steps taken for providing assured alternate water supply in the affected areas keeping in view of the NGT order.

In this regard, it is to inform that, the Government of Telangana has taken up "Mission Bhagiratha" with an objective to provide safe drinking water on sustainable basis to all the habitations with adequate quantity & quality of water from the surface water sources (drawing raw water from Reservoirs of Godavari and Krishna river basis) through FHTCs (Functional Household Tap Connections) duly integrating the existing PWS/CPWS Schemes. Through Mission Bhagiratha safe drinking water is being supplied to the households duly conforming to IS 10500-2012 ( Test reports enclosed).

**Encl:** As above.

**Yours Sincerely,**

*G. Krupakar Reddy*  
Engineer-in-Chief,  
MB, Hyderabad.



**Government of Telangana**  
**State Level Water Quality Monitoring Laboratory**  
**(Mission Bhagiratha Department)**  
**Report on Chemical Analysis of Water (Drinking)**



(Trace Elements Analysis Report Using ICP OES Spectroscopy)

Sample Received from : WQM Consultant, Warangal District, Telangana State.

Date of Sample Collection : 21/10/2020

Date of Test Report: 03/11/2020

Date of Sample Submission : 23/10/2020

Test report no: SLL/ICP/20-21/07

S. No	Lab Ref No	Mandal	Grama panchayat	Location	Ag	Al	As	Ba	Be	Bi	Cd	Co	Cr	Cu	Ga	Hg	In	K	Mn	Pb	Se	V	Zn
Permissible Limit as per IS10500: 2012					0.10	0.20	0.01	0.70	--	--	0.003	--	0.05	0.05	--	0.001	--	--	0.10	0.01	0.01	--	15.00
1	1	Bhupalapalli	Gandi Nagar	Gandi Nagar WTP Inlet	0.010	0.0069	Nil	0.083	0.026	0.026	Nil	0.018	0.0080	0.008	0.018	0.0005	0.019	5.0<	0.009	0.020	0.0023	0.072	0.026
2	2	Bhupalapalli	Gandi Nagar	Gandi Nagar WTP Sump	0.009	0.0091	Nil	0.056	0.028	0.024	Nil	0.016	0.0080	0.008	0.022	0.0002	0.011	5.0<	0.011	0.020	0.0022	0.069	0.020
3	3	Bhupalapalli	Kolampet	Kolampet WTP Sump	0.008	0.0052	Nil	0.019	0.026	0.022	Nil	0.016	0.0055	0.004	0.020	0.0003	0.022	5.0<	0.008	0.019	0.0034	0.117	0.018
4	4	Bhupalapalli	Gullasagar	Gullasagar WTP Sump	0.012	0.0039	Nil	0.016	0.026	0.024	Nil	0.016	0.0068	0.008	0.020	0.0002	0.020	5.0<	0.011	0.019	0.0061	0.092	0.020

Note: The above said results are related only to the samples tested.

Page 1 of 1

..... End of the report .....

  
Junior Water Analyst  
State Level Laboratory  
Hyderabad



**Government of Telangana**  
**State Level Water Quality Monitoring Laboratory**  
**(Mission Bhagiratha Department)**  
**Report on Chemical Analysis of Water (Drinking)**  
**(Trace Elements Analysis Report Using ICP -OES Spectroscopy)**



Sample Received from : WQM Consultant, Karimnagar District, Telangana State.  
 Date of Sample Collection : 01/09/2020  
 Date of Sample Submission : 03/09/2020

Date of Test Report: 07/09/2020  
 Test report no: SLL/ICP/20-21/06

S. No	Lab Ref No	Mandal	GP/Habitat on	Location	Ag	Al	As	Ba	Be	Cd	Co	Fe	Cu	Li	Pb	Se	Hg	Sr	Zn
	0860	Sinnala	Sinnala/ KTR Nagar	Ramulu House	Nil	0.119	Nil	0.076	Nil	Nil	0.001	0.054	0.002	0.001	0.002	0.004	0.002	0.305	0.011
1	0866	Sinnala	Sinnala/ Ganesh Nagar	Near Padma House	Nil	0.139	Nil	0.056	Nil	Nil	0.001	0.055	0.007	0.001	0.002	0.005	0.008	0.279	0.005
	0867	Sinnala	Sinnala/ Ganesh Nagar	Near Jalander House	Nil	0.154	Nil	0.063	Nil	Nil	0.001	0.084	0.005	0.001	0.002	0.004	0.005	0.310	0.004
4	0868	Sinnala	Sinnala/ Ganesh Nagar	10 Lajh KL DMSH	Nil	0.271	Nil	0.062	Nil	Nil	0.001	0.127	0.009	0.001	0.002	0.004	0.004	0.285	0.009
5	0869	Sinnala	Sinnala/ Se Nagar	10 Lajh KL DMSH	Nil	0.154	Nil	0.054	Nil	Nil	0.001	0.096	0.002	0.002	0.001	0.003	0.003	0.268	0.002

Note: The above said results are related only to the samples tested

  
 Junior Water Analyst  
 State Level Laboratory  
 Hyderabad

S. No	Lab Ref No	Mandal	Grama panchayat	Location	Ag	Al	As	Ba	Be	Bi	Cd	Co	Cr	Cu	Ga	Hg	In	K	Mn	Pb	Se	V	Zn
Unit of measurement					ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm	ppm
Permissible Limit as per ISI0500: 2012					0.10	0.20	0.01	0.70	--	--	0.003	--	0.05	0.05	--	0.001	--	--	0.10	0.01	0.01	--	5.00
1	C416	Kodair	Kodair	At Gangula Raju House	0.015	0.081	Nil	0.040	0.012	0.015	Nil	0.015	0.014	0.005	0.019	0.0005	0.021	3.00<	0.009	0.002	0.015	0.009	0.008
2	C417	Kodair	Kodair	At Sevakula Venkataiah house	0.024	0.081	Nil	0.008	0.013	0.023	Nil	0.012	0.010	0.008	0.018	0.0005	0.024	3.00<	0.012	0.002	0.017	0.015	0.012
3	C418	Kodair	Kodair	At Pejetti Raju house	0.014	0.064	Nil	0.016	0.012	0.034	Nil	0.012	0.007	0.003	0.020	0.0005	0.013	3.00<	0.003	0.005	0.024	0.017	0.011

Note: The above said results are related only to the samples tested.

Page 1 of 1

..... End of the report .....

  
 Junior Water Analyst  
 State Level Laboratory  
 Hyderabad

		<b>TEST REPORT</b> Government of Telangana State Level Water Quality Monitoring Laboratory (Mission Bhagiratha Department) Hyderabad Report on Chemical Analysis of Water (Drinking) (General Physico-Chemical Parameters)																			
Name and address of customer :				AEE, Zaheerabad, Sub-divisional Level WQM Laboratory, Sangareddy District, Telangana.								Test report no: MB/SLL/23-24/131									
Date of Sample submission :				14/02/2024				Dates of analysis : 14/02/2024 to 17/02/2024				Date of Result report: 19/02/2024									
Sample Ref No	SLL Ref No	Mandal	Grampanchayat / Habitation	Sample location	Units of Measurement																Remarks
					Turbidity	pH @ 25 °C	EC @ 25°C	Total Dissolved Solids *	Total Alkalinity as CaCO3	Total Hardness as CaCO3	Calcium as Ca *	Magnesium as Mg *	Iron as Fe	Sodium as Na *	Potassium as K *	Chloride as Cl	Fluoride as F	Nitrate as NO3	Sulphate as SO4		
					NTU	No units	µS/cm	mg/lit	mg/lit	mg/lit	mg/lit	mg/lit	mg/lit	mg/lit	mg/lit	mg/lit	mg/lit	mg/lit	mg/lit	mg/lit	
					(1 - 5.0)	(6.5 - 8.5)	-	(500-2000)	(200-600)	(200-600)	(75-200)	(30-100)	(0.3-1.0)	-	-	(250-1000)	(1.0-1.5)	45	(200-400)		
BIS: 10500-2012 Acceptable Limit -Permissible limits																					
1	3137	Koheer	Madri	Near Anganwadi	0.1	7.70	634	412	180	160	35	17	0.09	104	1.1	113	0.23	15.0	32.50		
2	3138	Koheer	Rajanelly	Near MPU School u/m	0	7.54	712	463	148	156	34	17	0.11	124	2.1	170	0.26	19.0	22.17		
3	3139	Koheer	Gurujuwada	Near MPP School	0	7.45	750	488	164	172	38	18	0.05	127	2.1	179	0.20	8.4	25.06		
4	3140	Koheer	Gurujuwada	Near Anganwadi 2	0.2	7.63	519	337	128	176	37	20	0.05	66	0.6	108	0.28	20.0	22.13		
5	3141	Koheer	Picharagadi	Near MPP School	0.3	7.49	560	364	164	160	34	18	0.08	84	0.7	96	0.22	12.8	31.97		
6	3142	Koheer	Picharagadi	Near Anganwadi	0	7.81	690	449	168	152	29	19	0.03	121	1.8	147	0.25	11.4	30.34		
7	3143	Koheer	Machireddypally	Near MPU School	0	7.44	711	462	184	176	32	23	0.05	120	1.9	159	0.23	11.6	20.32		
8	3144	Koheer	Machireddypally	Near Anganwadi 1	0.2	7.23	667	434	168	144	27	18	0.03	120	1.5	147	0.23	17.0	15.20		
9	3145	Koheer	Machireddypally	Near Anganwadi 2	0	7.28	592	385	156	140	26	18	0.08	103	1.2	130	0.24	8.2	18.25		
10	3146	Koheer	Sajjapur	Near Anganwadi2	0	7.57	540	351	140	148	29	18	0.11	83	0.6	113	0.21	11.4	19.00		
11	3147	Koheer	Digwal	Near MPU School	0.2	7.44	553	359	156	144	27	18	0.03	87	0.7	99	0.24	21.0	20.11		
12	3148	Koheer	Digwal	Near Anganwadi 1	0	7.54	540	351	144	136	30	15	0.04	88	0.8	111	0.25	18.0	11.80		
13	3149	Koheer	Digwal	Near Anganwadi 2	0	7.60	599	389	176	160	35	17	0.03	96	1.0	116	0.20	12.2	19.13		
14	3150	Koheer	Digwal	Near Anganwadi 4	0	7.40	564	367	164	156	30	19	0.09	90	0.9	113	0.24	8.8	20.08		
15	3151	Koheer	Digwal	Near Anganwadi 3	0.1	7.52	681	443	160	152	34	17	0.02	115	1.4	145	0.27	16.0	26.81		
16	3152	Koheer	Chinthai ghat	Near MPU school	0	7.23	708	460	152	164	35	18	0.03	120	1.6	167	0.24	9.6	30.39		
17	3153	Koheer	Chinthai ghat	Near Anganawadi	0	7.35	721	469	156	136	30	15	0.06	133	1.4	170	0.23	20.0	13.94		
18	3154	Koheer	Kothur D	Near MPP School U/M	0	7.72	495	322	144	164	37	17	0.06	65	0.7	96	0.22	8.4	17.80		
19	3155	Koheer	Kothur D	Near MPP School T/M	0.2	7.42	603	392	136	128	32	12	0.12	108	1.3	142	0.22	10.6	19.26		
20	3156	Koheer	Kothur D	Near Anganwadi	0	7.69	576	374	152	144	30	17	0.08	94	1.1	113	0.29	21.0	19.79		
21	3157	Koheer	kaveli	Near Anganwadi 2	0	7.48	580	377	160	152	34	17	0.03	93	0.9	119	0.23	18.0	12.17		
22	3158	Koheer	kaveli	Near Anganwadi 3	0.3	7.82	590	384	168	144	34	15	0.04	96	1.0	102	0.24	12.8	30.33		
23	3159	Koheer	Badam pet	Near Anganwadi	0	7.34	573	372	172	164	37	17	0.03	77	0.8	88	0.20	19.0	20.01		
24	3160	Koheer	Khanapur	MPP school	0	7.57	650	423	168	156	35	17	0.06	106	0.9	128	0.21	22.0	21.59		

\* not covered under NABL.

Methods followed for pH-4500-HB, EC-2510 B, TDG Calculation from EC method, Total Hardness- 2940 C, Calcium 3500 Ca B, Magnesium 3500 Mg B, Alkalinity - 2320 B, Chloride - 4500 - Cl B, Sulphate - 4500 - SO4E, Nitrate - 4500 - NO3 B, Fluoride - 4500 - F C, Iron - 3500 - Fe B, Sodium 3500 Na B, and Potassium 3500 K B from APHA, 23rd Edition.

NOTE: The Values indicated in brackets in the header row are Permissible Limits of Drinking Water Standards as per IS - 10500, 2012.

Note: samples are tested as received (sampling is not done by the laboratory).

The above said results are related only to the sample tested.

The report shall not be reproduced except in full, without approval of the laborator.

  
 Asst. Chemist  
 State Level Laboratory  
 Hyderabad

Section No: SLL/MB/HYD/TF/7.8.2/01

..... End of the report .....

Page no 1 of 1

136



824

Annexure - XIII

# उत्तर प्रदेश जल निगम (ग्रामीण)

प्रधान कार्यालय 6, राणा प्रताप मार्ग, लखनऊ - 226001

137

पत्रांक : 314 / 011-उद्योग/ग्रामीण

/24

दिनांक : 22/03/24

सेवा में,

क्षेत्रीय निदेशक,  
केन्द्रीय भू-जल बोर्ड,  
उत्तर क्षेत्र, भूजल भवन, सेक्टर-बी,  
सीतापुर रोड योजना, लखनऊ।

**विषय— New item appearing in Hindustan date 30.11.2023 titled "Arsenic found in groundwater in 25 States, Fluoride in 27 States: Govt." के सम्बन्ध में।**

महोदय,

उपर्युक्त विषयक अध्यक्ष, केन्द्रीय भू-जल प्राधिकरण, जल शक्ति मंत्रालय, भारत सरकार के पत्र संख्या CGWA-22/3/2024-CGWA-116, दिनांक 15.03.2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा "Arsenic found in groundwater in 25 States, fluoride in 27 States : Govt." विषय पर मा० राष्ट्रीय हरित न्याय प्राधिकरण में प्रचलित प्रकरण के निस्तारण हेतु निम्नलिखित आंकड़ों को उपलब्ध कराने के निर्देश प्राप्त हुए हैं—

"4. As drinking water supply is responsibility of the State Government, this authority hereby directs the State/UT under your jurisdiction to ensure Arsenic/Fluoride free water drinking supply to its populace. Action (s) taken by the State in this regard may urgently be communicated to this Authority, which should, inter-alia, include habitations affected by arsenic/fluoride in groundwater, habitations already covered under safe/alternate water supply (including the number under Jal Jeewan Mission), number of arsenic and fluoride free wells constructed, number of arsenic/fluoride removal plant installed, in-situ remediation schemes (if any), awareness programmes etc. The information about number of health cases reported due to consumption of arsenic/fluoride groundwater may also be provided."

अवगत कराना है कि जल जीवन मिशन कार्यक्रम के अन्तर्गत प्रदेश में जनमानस को सतही अथवा भू-गर्भ जल के माध्यम से शुद्ध पेयजल की आपूर्ति सुनिश्चित की जा रही है। वर्तमान तक इस कार्यक्रम के अन्तर्गत प्रदेश के 2,65,37,027 घरों में से 2,13,97,071 (80.63%) घरों को नल से शुद्ध जल की आपूर्ति सुनिश्चित की जा चुकी है। अवशेष घरों में माह दिसम्बर, 2024 तक नल से शुद्ध जल की आपूर्ति किया जाना लक्षित है। पेयजल योजना के निर्माण के समय ही इससे प्राप्त होने वाले पेयजल की NABL द्वारा प्रमाणित प्रयोगशाला से जाँच सुनिश्चित की जाती है। अधिशासी अभियन्ता, खण्ड कार्यालय, उ०प्र० जल निगम (ग्रामीण) द्वारा दिनांक 01.04.2023 तक भू-गर्भ जल में आर्सेनिक/फ्लोराइड से प्रभावित प्रदेश के 16 जनपदों के 46 विकास खण्डों के 116 मजरों की सूचना IMIS पर प्रविष्टि करायी गयी थी। तत्पश्चात् सम्बन्धित खण्ड कार्यालयों, उ०प्र० जल निगम (ग्रामीण) द्वारा उक्त विकास खण्डों के सभी मजरों को पाइप पेयजल योजना से आच्छादित कर शुद्ध पेयजल की आपूर्ति की जा रही है। वर्तमान में प्रदेश के किसी भी मजरे में आर्सेनिक/फ्लोराइड से दूषित पेयजल की आपूर्ति की IMIS पर सूचना शून्य है।

संलग्नक—उपरोक्तानुसार।

भवदीय

(सुधीर कुमार सिंह)  
मुख्य अभियन्ता (ग्रामीण)

पृ०सं० एवं दिनांक उपरोक्तानुसार

प्रतिलिपि निम्नलिखित को सादर सूचनाथ प्रेषित—

1. अध्यक्ष, केन्द्रीय भू-जल प्राधिकरण, जल शक्ति मंत्रालय, भारत सरकार।
2. निजी सचिव, प्रमुख सचिव, नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन, लखनऊ।
3. निजी सचिव, प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण), लखनऊ।
4. अधिशासी निदेशक, राज्य पेयजल एवं स्वच्छता मिशन, लखनऊ।
5. संयुक्त प्रबन्ध निदेशक (ग्रामीण), उ०प्र० जल निगम (ग्रामीण), लखनऊ।

मुख्य अभियन्ता (ग्रामीण)

Detail of Arsenic/Fluoride Affected Habitations as per IMIS,  
Date: 01.04.2023

S.No.	District	No. of Blocks	No. of Habitations
1	Ambedkar Nagar	1	1
2	Azamgarh	3	3
3	Ballia	15	68
4	Bareilly	1	8
5	Basti	3	5
6	Budaun	4	5
7	Bulandshahr	2	2
8	Chitrakoot	1	2
9	Ghazipur	2	2
10	Hapur	1	1
11	Jhansi	2	2
12	Kushi Nagar	2	3
13	Maharajganj	1	1
14	Prayagraj	2	2
15	Siddharth Nagar	2	2
16	Sonbhadra	4	9
Total		46	116

20/2  
22/03/2024

## Format C17 A (IMIS)- List of Quality Affected Habitations (as on 01/04/2023)

S. No.	District	Block	Panchayat	Village	Habitation	HabitationId	Contamination (Quality Parameter name)
1	2	3	4	5	6	7	8
1	Ambedkar Nagar	Akbarpur	Allipur Kodra	Allipur Kodra	Khas	1142664	Fluoride
2	Azamgarh	Matinganj	Surhan	Surhan	Surhan	1221483	Fluoride
3	Azamgarh	Sathiyaoon	Surai	Surai	Surai	1218601	Fluoride
4	Azamgarh	Tarwan	Chauki Ganjor	Chauki Ganjor	Chauki Ganjor	1223025	Fluoride
5	Ballia	Bairiya	Durjanpur	Hanuman Garh	Hanuman Garh	1232768	Arsenic
6	Ballia	Bairiya	Vishunpura	Vishanpura	Vishanpura	1232871	Arsenic
7	Ballia	Bansdih	Chandpur	Chak Villum Shah	Chak Villum Shah	1233200	Arsenic
8	Ballia	Bansdih	Kharouni	Kharouni	Kharouni	1233247	Arsenic
9	Ballia	Bansdih	Khewasad	Khewasad	Khewasad	1233224	Arsenic
10	Ballia	Bansdih	Kirtupur	Kirtupur	Kirtupur	1233251	Arsenic
11	Ballia	Beruarwari	Shivrampur	Shivrampur	Shivrampur	1232903	Arsenic
12	Ballia	Chilkahar	Budhau	Budhau	Budhau	1231444	Arsenic
13	Ballia	Chilkahar	Narachh	Narachh	Narachh	1231352	Arsenic
14	Ballia	Chilkahar	Rampur	Rampur	Rampur	1231485	Arsenic
15	Ballia	Dubhad	Akhar	Akhar	Akhar	1232539	Arsenic
16	Ballia	Dubhad	Akhar	Akhar	Bajjnath Ka Chhaphra	1232534	Arsenic
17	Ballia	Dubhad	Akhar	Akhar	Bari Mathia	1232535	Arsenic
18	Ballia	Dubhad	Akhar	Akhar	Chhoti Mathia	1232537	Arsenic
19	Ballia	Dubhad	Akhar	Akhar	Dada Ka Chhaphara	1232533	Arsenic
20	Ballia	Dubhad	Akhar	Akhar	Mukti Pandet Ka Tola	1232532	Arsenic
21	Ballia	Dubhad	Akhar	Akhar	Nai Basti Bullapur	1232538	Arsenic
22	Ballia	Dubhad	Sahras Pali	Sahras Pali	Sahras Pali	1232394	Arsenic
23	Ballia	Garwar	Baleji	Baleji	Baleji	1231567	Arsenic
24	Ballia	Hanumanganj	Ajorpur	Ajorpur	Ajorpur	1232157	Arsenic
25	Ballia	Hanumanganj	Barwan	Barwan	Harizan Basti	1232338	Arsenic
26	Ballia	Hanumanganj	Sarfuddinpur Urf Mubarakpur	Sarfuddinpur Urf Mubarakpur	Sarfuddinpur Urf Mubarakp	1232238	Arsenic
27	Ballia	Maniyar	Bisunpura Taluka Maniyar	Bisunpura Taluka Maniyar	Bisunpura Taluka Maniyar	1230467	Arsenic
28	Ballia	Maniyar	Jigirisar	Jigirisar	Ramgarh	1230673	Arsenic
29	Ballia	Murli Chhapra	Araji English Bal Govind Upadh	Araji English Bal Govind Upadh	Araji English Bal Govind	1233763	Fluoride
30	Ballia	Murli Chhapra	Bahuara	Bahuara	Bahuara	1233782	Arsenic
31	Ballia	Murli Chhapra	Ibarahimabad Noabarar	Ibarahimabad Noabarar	Ibarahimabad Noabarar	1233706	Arsenic
32	Ballia	Murli Chhapra	Rampur	Rampur	Rampur	1233665	Arsenic
33	Ballia	Nagra	Kaithi Khatimpur	Kaithi Khatimpur	Kaithi Khatimpur	1229567	Arsenic
34	Ballia	Nagra	Kakri	Kakri	Kakri	1229624	Arsenic
35	Ballia	Nagra	Rekuanasirpur	Rekuanasirpur	Rekuanasirpur	1229658	Arsenic
36	Ballia	Nagra	Sonapali	Sonapali	Sonapali	1229666	Arsenic
37	Ballia	Nagra	Supapali	Supapali	Supapali	1229601	Arsenic
38	Ballia	Navanagar	Esar Pithapatti	Esar Pithapatti	Esar Pithapatti	1229969	Arsenic
39	Ballia	Navanagar	Gaji Pakad	Gaji Pakad	Gaji Pakad	1229945	Arsenic
40	Ballia	Navanagar	Harsand	Harsand	Harsand	1229870	Arsenic
41	Ballia	Navanagar	Khatanga Math Ramgiri	Khatanga Math Ramgiri	Khatanga Math Ramgiri	1229973	Arsenic
42	Ballia	Navanagar	Sisotar Diyara	Sisotar Diyara	Gosai Pur	1229815	Arsenic
43	Ballia	Navanagar	Siwan Kala	Siwan Kala	Siwan Kala	1230017	Arsenic
44	Ballia	Pandah	Gouri	Gouri	Gouri	1230362	Arsenic
45	Ballia	Pandah	Khadasara	Khadasara	Khadasara	1230159	Arsenic
46	Ballia	Rasra	Amghat	Amghat	Amghat	1230983	Arsenic
47	Ballia	Rasra	Amghat	Sardilpur	Sardilpur	1230985	Arsenic
48	Ballia	Rasra	Amhar Patti Uttar	Amhar Patti Uttar	Amhar Patti Uttar	1231055	Arsenic
49	Ballia	Rasra	Amhara	Amhara	Amhara	1230892	Arsenic
50	Ballia	Rasra	Baijalpur	Baijalpur	Baijalpur	1230979	Arsenic
51	Ballia	Rasra	Bastoura	Bastoura	Bastoura	1231022	Arsenic
52	Ballia	Rasra	Chandrvar Dougouli	Chandrvar Dougouli	Chandrvar Dougouli	1230748	Arsenic
53	Ballia	Rasra	Dehri	Dehri	Dehri	1231038	Arsenic
54	Ballia	Rasra	Jam	Jam	Jam	1230685	Arsenic
55	Ballia	Rasra	Kop	Kop	Kop	1230885	Arsenic
56	Ballia	Rasra	Mirzapur	Mirzapur	Mirzapur	1231011	Arsenic
57	Ballia	Rasra	Motira	Motira	Motira	1231041	Arsenic
58	Ballia	Rasra	Mudeda	Mudeda	Akahi	1231095	Arsenic
59	Ballia	Rasra	Mustfabad	Mustfabad	Mustfabad	1230840	Arsenic
60	Ballia	Rasra	Naghar	Naghar	Naghar	1231106	Arsenic
61	Ballia	Rasra	Pachwar	Pachwar	Pachwar	1230738	Arsenic
62	Ballia	Rasra	Rasra	Rasra	Rasra	1230936	Arsenic
63	Ballia	Rasra	Rohna	Rohna	Rohna	1230956	Arsenic
64	Ballia	Rasra	Roura Chawar	Roura Chawar	Roura Chawar	1231069	Arsenic
65	Ballia	Rasra	Sultanpur	Sultanpur	Palani	1230720	Arsenic
66	Ballia	Rasra	Sultanpur	Sultanpur	Sultanpur	1230723	Arsenic
67	Ballia	Rasra	Sului T. Pachwar	Sului T. Pachwar	Sului T. Pachwar	1230777	Arsenic
68	Ballia	Revati	Dattaha	Dattaha	Kumar Ka Tola Urf Bahadurpur	1233534	Arsenic
69	Ballia	Revati	Husenabad	Husenabad	Husenabad	1233474	Arsenic
70	Ballia	Revati	Moon Chhapra	Araji Mafi Moon Chhapra Iii	Araji Mafi Moon Chhapra I	1233464	Arsenic
71	Ballia	Revati	Sighi	Sighi	Singhi Purani Basti	1233499	Arsenic

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No.	District	Block	Panchayat	Village	Habitation	HabitationId	Contamination (Quality Parameter name)
1	2	3	4	5	6	7	8
72	Ballia	Siar	Bithua	Bithua	Bithua	1229048	Arsenic
73	Bareilly	Mirganj	Bahroli	Bahroli	Bahroli	1043659	Arsenic
74	Bareilly	Mirganj	Diwna	Diwna	Diwna	1043684	Arsenic
75	Bareilly	Mirganj	Gahabara	Karaura	Karaura	1043674	Arsenic
76	Bareilly	Mirganj	Gora Loknathpur Mustakil	Gora Loknathpur Mustakil	Gora Loknathpur Mustakil	1043664	Arsenic
77	Bareilly	Mirganj	Gulariya	Gulariya	Gularia	1043705	Arsenic
78	Bareilly	Mirganj	Kapoorpur	Kapoorpur	Kapoorpur	1043608	Arsenic
79	Bareilly	Mirganj	Shamashpur	Shamashpur	Shamashpur	1043615	Arsenic
80	Bareilly	Mirganj	Simaria	Simaria	Simaria	1043599	Arsenic
81	Basti	Dubaulia	Ram Nagar	Ram Nagar	Ram Nagar	1186779	Fluoride
82	Basti	Paras Rampur	Ahirauli	Ahirauli	Ahirauli	1185352	Arsenic
83	Basti	Paras Rampur	Pitura	Pitura	Pitpur	1185104	Arsenic
84	Basti	Ramnagar	Adampur	Adampur	Adampur	1184254	Arsenic
85	Basti	Ramnagar	Ahiraulla	Ahiraulla	Ahiraulla	1184280	Arsenic
86	Budaun	Dahgavan	Malpur Tatera Mustahkam	Malpur Tatera Mustahkam	Malpur Tatera Mustakam	1041658	Arsenic
87	Budaun	Dahgavan	Malsai Yusufpur Mustahkam	Malsai Yusufpur Mustahkam	Malsai Yusufpur Mastahkam	1041570	Arsenic
88	Budaun	Sahaswan	Shujatganj Bela	Sujaatganj Bela	Sujaatganj Bela	1041344	Arsenic
89	Budaun	Ujhani	Khajurara Pukhta	Khajurara Pukhta	Khajurara Pukhta	1042099	Arsenic
90	Budaun	Usawan	Kheda Kisani Kham	Khera Kishni Kham	Khera Kisni Kham	1042712	Fluoride
91	Bulandshahr	Danpur	Narayanpur	Rasoolpur Urf Narayanpur	Rasoolpur Urf Narayanpur	1024462	Fluoride
92	Bulandshahr	Sikandrabad	Bharana	Bharana	Bharana	1023654	Fluoride
93	Chitrakoot	Pahari	Asoh	Asoh	Asoh	1099987	Fluoride
94	Chitrakoot	Pahari	Khar Senda	Khar Senda	Loharan Purwa	1100187	Fluoride
95	Ghazipur	JAKHANIA	KHUDABAX PUR	GANGAPUR	YADAV BASTI	1247414	Fluoride
96	Ghazipur	Saidpur	Kanhaipur	Ushraha	Shahid Vijay Yadav Ka Pura	1249973	Fluoride
97	Hapur	Simbhawali	Muradpur Nizampur	Agapur Sarai	Agapur Sarai	1023049	Fluoride
98	Jhansi	Bamaur	Bilati Khet	Bilati Khet	Bilati Khet	1094670	Fluoride
99	Jhansi	Gursrai	Amali	Tori	Tori	1094791	Fluoride
100	Kushi Nagar	Hata	Parsauni	Parsauni	Khaas	1206147	Arsenic
101	Kushi Nagar	Naurangiya	Gulriha	Gulriha	Khas	1203293	Arsenic
102	Kushi Nagar	Naurangiya	Pach Phera	Pach Phera	Khas	1203454	Arsenic
103	Maharajanj	GHUGHULI	HARAKHI	HARAKHI	HARAKHI KHAS	1195337	Arsenic
104	Prayagraj	Handiya	Mandar	Mandar	Dihava Mishran	1122969	Fluoride
105	Prayagraj	Holagarh	Malapur	Malapur	Dewta Ka Purwa	1116562	Fluoride
106	Siddharth Nagar	Barhni	Dhebaruwa	Dhebarua	Debaruya Khas	1180287	Arsenic
107	Siddharth Nagar	Khuniyaon	Navel	Navel	Dhordhan Deeh	1183431	Arsenic
108	Sonbhadra	Babhani	Khoto Mahuwa	Khoto Mahuwa	Khoto Mahuwa	1272502	Fluoride
109	Sonbhadra	Babhani	Pokhara	Pokhara	Pateri Tola	1272531	Fluoride
110	Sonbhadra	Duddhi	Amawar	Amawar	Amawar	1272402	Fluoride
111	Sonbhadra	Duddhi	Dhuma	Rampur	Rampur	1272292	Fluoride
112	Sonbhadra	Duddhi	Dumar Diha	Dumar Diha	Dumar Diha	1272384	Fluoride
113	Sonbhadra	Duddhi	Dumhan	Dumhan	Dumhan	1272372	Fluoride
114	Sonbhadra	Ghorawal	Ghuwas	Ghuwas	Ghuwash	1270429	Fluoride
115	Sonbhadra	Robertsganj	Pipari	Lakhan Purwa	Lakhan Purwa	1271489	Fluoride
116	Sonbhadra	Robertsganj	Sidhi Kalna	Sidhi Kalna	Sidhi Kalna	1271384	Fluoride

2021/22/23/2024